

**BEFORE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 810 OF 2024**

**IN THE MATTER OF:**

Ashish

... Applicant

**Versus**

State of Haryana & Ors.

... Respondents

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**N.D.O.H: - 23.04.2025**

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| 2.      | <b>Annexure A1 [Colly]:</b><br>A table along with the copy of the weighment slips<br>evidencing the disposal of 4151.52 MT of legacy waste        | 4 – 106   |
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**Filed Through:-**




**Kunal Mimani | Kartikey Bhatt**  
Advocates for the Respondent No.5

*Fox & Mandal, Solicitors & Advocates*  
D – 394, Defence Colony, New Delhi – 110024  
**M.:** +91 – 98718 89444 | **E.:** kunal.mimani@foxandmandal.co.in

**Place:** New Delhi

**Date:** 22.04.2025

**BEFORE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 810 OF 2024**

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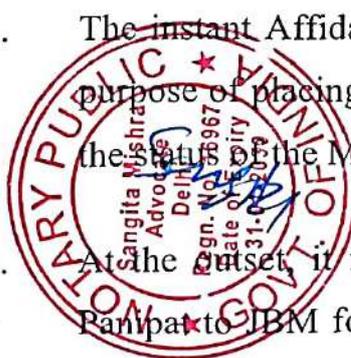
State of Haryana and Ors.

... Respondents

**ADDITIONAL AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 5  
– JBM ENVIRONMENT MANAGEMENT PRIVATE LIMITED TO  
PLACE ON RECORD ADDITIONAL DOCUMENTS**

I, Vinay Maheshwari, s/o Late Sh. NK Maheshwari, aged about 69 years, working as Director of the JBM Environment Management Private Limited [“JBM”] having its registered office at 601, Hemkunt Chambers, 89, Nehru Place, New Delhi – 110 019, do hereby solemnly affirm and state as hereunder:-

1. The captioned OA has been registered by this Hon’ble Tribunal in exercise of its *suo moto* jurisdiction under Sections 14 and 15 of National Green Tribunal Act, 2010 [“Act”] on the basis of a letter dated 02.11.2023 addressed by on Ashish [“Applicant”] in relation to the alleged improper handling, management and disposal of solid waste by JBM at Village Mehrana [between the Delhi Parallel Branch and Carrier Link Channel canals] [“Subject Site”] allotted by Nagar Nigam, Panipat [“MC Panipat”].
2. The instant Affidavit is being filed on behalf of the JBM for the limited purpose of placing on record additional facts and documents in relation to the status of the Municipal Solid Waste [“MSW”] at the Subject Site.
3. At the outset, it is reiterated that the Subject Site was allotted by MC Panipat to JBM for use as a temporary collection site in accordance with



the Concession Agreement dated 26.07.2017 ["CA"]. Prior to its allocation to JBM, the site had been used as a Composting Plant and, as a result, contained legacy waste which was not disposed by JBM at the Subject Site. The Subject Site was utilized by JBM between July 2023 and August 2024, in terms of the CA, for the temporary storage of MSW collected through door-to-door methods from households, public utilities, agricultural lands, poultry / dairy farms, commercial establishments, and industries and the same was meticulously and regularly transferred by JBM to its WtE Plant.

4. During the intervening period, the Subject Site was also allotted by MC Panipat to Respondent No. 6 – Pooja Consultation Company ["PCC"] and Respondent No. 7 – IND Sanitation Solutions ["IND"] for the purpose of dumping road sweeping dust, drain silt, and malba. PCC and IND, however, failed to remove / dispose of the waste collected and dumped by them at the Subject Site.
5. It is respectfully submitted that JBM bears no responsibility for this waste inasmuch as the same was neither dumped by JBM nor does the Concession Agreement obligate JBM to transport or process the waste collected / dumped by third parties. It may not be out of place to mention that the WtE Plant at Murthal established by JBM is not equipped to process such types of waste.
6. Be that as it may, as a responsible and environmentally conscious entity, JBM had voluntarily cleared approximately 432.09 MT of legacy waste from the Subject Site between 11.10.2024 and 12.10.2024, and a further 150 MT between 05.01.2025 and 09.01.2025. This waste was transported to its WtE Plant at Murthal and processed in accordance with the Concession Agreement and the Solid Waste Management Rules, 2016 ["SWM Rules"]



- 7. Furthermore, to demonstrate its *bona fides* and without prejudice to its rights and contentions, between 20.03.2025 and 18.04.2025, JBM has additionally cleared 4151.52 MT of legacy waste from the Subject Site. The said waste has also been transported to and processed at its WtE Plant in compliance with the CA and SWM Rules. A table along with the weighment slips evidencing the disposal of 4151.52 MT of legacy waste is annexed hereto and marked as **Annexure A1 [Colly]**.
- 8. However, it is pertinent to mention that despite this Hon'ble Tribunal having impleaded PCC and IND by its Order dated 31.01.2025 passed in the captioned OA, to the best of JBM's knowledge, neither has MC Panipat issued any directions to PCC and IND to clear the legacy waste, nor have either of them taken any proactive steps towards the scientific disposal of the waste lying at the Subject Site.
- 9. In light of the above, it has become imperative at this stage to consider prayer (c) sought by JBM in its Application bearing IA No. 25 of 2025, which essentially seeks a direction to MC Panipat to ensure that the legacy waste at the Subject Site is cleared by PCC, IND, and/or any other concessionaire engaged by MC Panipat who has utilized the Subject Site for dumping waste.

*[Signature]*  
 DEPONENT  
 JBM Environmental Management Private Limited

**VERIFICATION:**

22 APR 2025

I, the deponent abovenamed, do hereby verify that the contents of the Affidavit are true and correct to the best of my knowledge as derived from the records maintained by Respondent No. 5 - JBM. No part of it has been concealed therefrom.

**ATTESTED**

*[Signature]*  
 Mrs. Sangita Mishra, Advocate  
 Notary Public, Govt. of India  
 Mob. No. 9990312780

NOTARY PUBLIC ★ GOVT. OF INDIA  
 Sangita Mishra  
 Advocate  
 Delhi  
 Regn. No. 12967  
 Date of Expiry  
 31-01-2031

Verified at New Delhi on this 22<sup>nd</sup> day of April, 2025

22 APR 2025

*[Signature]*  
 DEPONENT  
 JBM Environmental Management Private Limited  
 New Delhi

*[Signature]*

I identify the deponent who has signed/T.I. in my presence

Mr./Ms. V.K. ... /Self

ID No.: CCZ...PS5749K

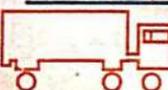
## Annexure A1 [Colly]

| JBM Environment Management Private Limited |        |                           |                       |   |                          |                         |                        |
|--|--------|---------------------------|-----------------------|---|--------------------------|-------------------------|------------------------|
| Weighbridge Daily Entry Register           |        |                           |                       |   |                          |                         |                        |
| Date:                                      |        | 20 March to 18 April 2025 |                       |  |                          |                         |                        |
| Name of the Weighbridge:                   |        | Jai Laxmi Dharma Kanta    |                       |   |                          |                         |                        |
| Location:                                  |        | Binjhal SCP Panipat       |                       |   |                          |                         |                        |
| Date                                       | S. No. | Time                      | Weigh Bridge Slip No. | Vehicle No.   | Gross Weight (in tonnes) | Tare Weight (in tonnes) | Net Weight (in tonnes) |
| 20-Mar-25                                  | 1      | 16:30                     | 11061                 | HR 58 D 2703  | 53.955                   | 16.455                  | 37.500                 |
| 20-Mar-25                                  | 2      | 15:53                     | 11066                 | HR 58 D 1392  | 58.270                   | 17.005                  | 41.265                 |
| 21-Mar-25                                  | 3      | 9:49                      | 11090                 | HR 58 D 2703  | 49.200                   | 16.360                  | 32.840                 |
| 21-Mar-25                                  | 4      | 10:34                     | 11092                 | HR 58 D 1392  | 53.610                   | 16.960                  | 36.650                 |
| 21-Mar-25                                  | 5      | 16:51                     | 11105                 | HR 58 D 2703  | 53.190                   | 16.630                  | 36.560                 |
| 22-Mar-25                                  | 6      | 9:05                      | 11128                 | HR 58 D 1392  | 47.550                   | 16.860                  | 30.690                 |
| 22-Mar-25                                  | 7      | 13:05                     | 11136                 | HR 58 D 2703  | 53.040                   | 16.525                  | 36.515                 |
| 22-Mar-25                                  | 8      | 20:24                     | 11148                 | HR 58 D 2703  | 54.605                   | 16.480                  | 38.125                 |
| 23-Mar-25                                  | 9      | 9:42                      | 11156                 | HR 69 E 7737  | 58.700                   | 16.460                  | 42.240                 |
| 23-Mar-25                                  | 10     | 13:39                     | 11167                 | HR 58 D 2703  | 58.575                   | 16.570                  | 42.005                 |
| 23-Mar-25                                  | 11     | 20:32                     | 11163                 | HR 69 E 0542  | 61.760                   | 16.890                  | 44.870                 |
| 27-Mar-25                                  | 12     | 14:13                     | 11308                 | HR 58 D 2703  | 51.575                   | 16.475                  | 35.100                 |
| 27-Mar-25                                  | 13     | 20:18                     | 11327                 | HR 58 D 2703  | 51.100                   | 16.380                  | 34.720                 |
| 27-Mar-25                                  | 14     | 20:42                     | 11328                 | HR 69 E 5936  | 62.850                   | 17.030                  | 45.820                 |
| 27-Mar-25                                  | 15     | 19:53                     | 11325                 | HR 69 E 2368  | 62.180                   | 16.695                  | 45.485                 |
| 28-Mar-25                                  | 16     | 10:35                     | 11345                 | HR 58 D 2703  | 55.965                   | 16.510                  | 39.455                 |
| 28-Mar-25                                  | 17     | 16:41                     | 11360                 | HR 58 D 2703  | 55.305                   | 16.690                  | 38.615                 |
| 29-Mar-25                                  | 18     | 10:39                     | 11379                 | HR 58 D 2703  | 55.145                   | 16.675                  | 38.470                 |
| 29-Mar-25                                  | 19     | 16:55                     | 11397                 | HR 58 D 2703  | 54.690                   | 16.635                  | 38.055                 |
| 29-Mar-25                                  | 20     | 22:04                     | 11405                 | HR 58 D 2703  | 53.970                   | 16.450                  | 37.520                 |
| 30-Mar-25                                  | 21     | 8:37                      | 11412                 | HR 58 D 2703  | 57.160                   | 16.550                  | 40.610                 |
| 30-Mar-25                                  | 22     | 13:50                     | 11423                 | HR 58 D 2703  | 58.520                   | 16.450                  | 42.070                 |
| 31-Mar-25                                  | 23     | 10:28                     | 11445                 | HR 69 E 0542  | 57.530                   | 17.025                  | 40.505                 |
| 31-Mar-25                                  | 24     | 14:27                     | 11451                 | HR 58 D 2703  | 58.105                   | 16.350                  | 41.755                 |
| 31-Mar-25                                  | 25     | 18:47                     | 11458                 | HR 58 D 2703  | 53.190                   | 16.505                  | 36.685                 |
| 31-Mar-25                                  | 26     | 23:11                     | 11460                 | HR 58 D 2703  | 52.755                   | 16.400                  | 36.355                 |
| 01-Apr-25                                  | 27     | 10:26                     | 11470                 | HR 69 E 0542  | 56.075                   | 16.820                  | 39.255                 |
| 01-Apr-25                                  | 28     | 9:07                      | 11468                 | HR 58 D 2703  | 57.985                   | 16.620                  | 41.365                 |
| 01-Apr-25                                  | 29     | 16:53                     | 11486                 | HR 58 D 2703  | 59.31                    | 16.55                   | 42.760                 |
| 02-Apr-25                                  | 30     | 0:28                      | 11497                 | HR 58 D 2703  | 59.220                   | 16.600                  | 42.620                 |
| 02-Apr-25                                  | 31     | 12:37                     | 11508                 | HR 58 D 2703  | 56.360                   | 16.475                  | 39.885                 |
| 02-Apr-25                                  | 32     | 17:33                     | 11515                 | HR 58 D 2703  | 56.7                     | 16.255                  | 40.445                 |
| 02-Apr-25                                  | 33     | 22:55                     | 11523                 | HR 58 D 2703  | 54.3                     | 16.48                   | 37.820                 |
| 03-Apr-25                                  | 34     | 10:41                     | 11532                 | HR 58 D 2703  | 56.025                   | 16.435                  | 39.590                 |

//True Copy//

|           |    |       |       |              |        |        |        |
|-----------|----|-------|-------|--------------|--------|--------|--------|
| 03-Apr-25 | 35 | 21:34 | 11549 | HR 69 E 2368 | 61.735 | 16.79  | 44.945 |
| 03-Apr-25 | 36 | 19:12 | 11545 | HR 58 D 2703 | 52.35  | 16.38  | 35.970 |
| 03-Apr-25 | 37 | 22:04 | 11550 | HR 69 E 5936 | 64.910 | 16.995 | 47.915 |
| 04-Apr-25 | 38 | 0:57  | 11553 | HR 69 C 4596 | 52.835 | 14.040 | 38.795 |
| 04-Apr-25 | 39 | 1:14  | 11554 | HR 69 F 8187 | 68.790 | 16.820 | 51.970 |
| 04-Apr-25 | 40 | 2:01  | 11555 | HR 46 E 7873 | 60.800 | 17.230 | 43.570 |
| 04-Apr-25 | 41 | 2:58  | 11557 | HR 69 E 2368 | 61.240 | 17.110 | 44.130 |
| 04-Apr-25 | 42 | 3:25  | 11558 | HR 69 E 5936 | 65.465 | 17.435 | 48.030 |
| 04-Apr-25 | 43 | 2:17  | 11556 | HR 58 D 4998 | 72.490 | 16.940 | 55.550 |
| 04-Apr-25 | 44 | 10:01 | 11559 | HR 58 D 2703 | 52.630 | 16.340 | 36.290 |
| 04-Apr-25 | 45 | 15:29 | 11574 | HR 58 D 2703 | 52.35  | 16.585 | 35.765 |
| 04-Apr-25 | 46 | 20:06 | 11582 | HR 58 D 2703 | 56.085 | 16.63  | 39.455 |
| 05-Apr-25 | 47 | 7:51  | 11592 | HR 58 D 2703 | 55.930 | 16.925 | 39.005 |
| 05-Apr-25 | 48 | 12:34 | 11599 | HR 58 D 2703 | 56.160 | 16.630 | 39.530 |
| 05-Apr-25 | 49 | 17:20 | 11609 | HR 58 D 2703 | 56.605 | 16.775 | 39.830 |
| 06-Apr-25 | 50 | 10:08 | 11620 | HR 58 D 1392 | 53.795 | 16.905 | 36.890 |
| 06-Apr-25 | 51 | 20:48 | 11637 | HR 58 D 1392 | 57.26  | 17.01  | 40.250 |
| 07-Apr-25 | 52 | 11:12 | 11643 | HR 58 D 1392 | 56.595 | 16.865 | 39.730 |
| 07-Apr-25 | 53 | 15:49 | 11651 | HR 58 D 1392 | 52.545 | 16.810 | 35.735 |
| 07-Apr-25 | 54 | 19:56 | 11657 | HR 58 D 1392 | 54.585 | 16.69  | 37.895 |
| 08-Apr-25 | 55 | 13:20 | 11672 | HR 58 D 1392 | 56.410 | 16.915 | 39.495 |
| 08-Apr-25 | 56 | 18:12 | 11682 | HR 58 D 1392 | 59.560 | 16.795 | 42.765 |
| 08-Apr-25 | 57 | 23:51 | 11687 | HR 58 D 2703 | 61.330 | 16.820 | 44.510 |
| 09-Apr-25 | 58 | 9:37  | 11689 | HR 58 D 2703 | 57.550 | 16.615 | 40.935 |
| 09-Apr-25 | 59 | 11:12 | 11692 | HR 58 D 1392 | 54.935 | 16.745 | 38.190 |
| 09-Apr-25 | 60 | 16:26 | 11698 | HR 58 D 2703 | 55.150 | 16.450 | 38.700 |
| 10-Apr-25 | 61 | 8:23  | 11713 | HR 58 D 2703 | 53.975 | 16.460 | 37.515 |
| 10-Apr-25 | 62 | 10:12 | 11717 | HR 58 D 1392 | 56.070 | 16.685 | 39.385 |
| 10-Apr-25 | 63 | 13:59 | 11728 | HR 58 D 2703 | 57.210 | 16.670 | 40.540 |
| 10-Apr-25 | 64 | 14:50 | 11731 | HR 58 D 1392 | 57.060 | 16.630 | 40.430 |
| 10-Apr-25 | 65 | 19:33 | 11735 | HR 58 D 2703 | 57.040 | 16.800 | 40.240 |
| 11-Apr-25 | 66 | 10:03 | 11744 | HR 58 D 1392 | 57.080 | 16.615 | 40.465 |
| 11-Apr-25 | 67 | 9:32  | 11743 | HR 58 D 2703 | 56.640 | 16.640 | 40.000 |
| 11-Apr-25 | 68 | 16:50 | 11756 | HR 58 D 1392 | 58.360 | 16.815 | 41.545 |
| 11-Apr-25 | 69 | 16:03 | 11755 | HR 58 D 2703 | 58.590 | 16.600 | 41.990 |
| 12-Apr-25 | 70 | 7:13  | 11768 | HR 58 D 1392 | 56.025 | 16.980 | 39.045 |
| 12-Apr-25 | 71 | 8:44  | 11769 | HR 58 D 2703 | 57.460 | 16.745 | 40.715 |
| 12-Apr-25 | 72 | 13:49 | 11774 | HR 58 D 1392 | 56.230 | 16.810 | 39.420 |
| 12-Apr-25 | 73 | 14:24 | 11777 | HR 58 D 2703 | 56.915 | 16.565 | 40.350 |
| 12-Apr-25 | 74 | 17:25 | 11783 | HR 58 D 1392 | 58.960 | 16.770 | 42.190 |
| 12-Apr-25 | 75 | 20:09 | 11787 | HR 58 D 2703 | 57.370 | 16.595 | 40.775 |
| 13-Apr-25 | 76 | 8:51  | 11795 | HR 58 D 2703 | 56.450 | 16.565 | 39.885 |
| 13-Apr-25 | 77 | 9:31  | 11797 | HR 58 D 1392 | 57.470 | 16.750 | 40.720 |
| 13-Apr-25 | 78 | 15:07 | 11807 | HR 58 D 2703 | 58.190 | 16.580 | 41.610 |
| 13-Apr-25 | 79 | 15:00 | 11806 | HR 58 D 1392 | 57.590 | 16.695 | 40.895 |

|           |     |       |       |                    |                 |                 |                 |
|-----------|-----|-------|-------|--------------------|-----------------|-----------------|-----------------|
| 13-Apr-25 | 80  | 20:58 | 11812 | HR 58 D 2703       | 57.525          | 16.500          | 41.025          |
| 14-Apr-25 | 81  | 9:43  | 11820 | HR 58 D 1392       | 57.355          | 16.725          | 40.630          |
| 14-Apr-25 | 82  | 11:02 | 11823 | HR 58 D 2703       | 56.355          | 16.520          | 39.835          |
| 14-Apr-25 | 83  | 16:13 | 11836 | HR 58 D 1392       | 58.445          | 16.670          | 41.775          |
| 14-Apr-25 | 84  | 18:15 | 11841 | HR 58 D 2703       | 57.065          | 16.800          | 40.265          |
| 15-Apr-25 | 85  | 9:59  | 11854 | HR 58 D 1392       | 58.845          | 17.055          | 41.790          |
| 15-Apr-25 | 86  | 9:32  | 11853 | HR 58 D 2703       | 55.245          | 16.700          | 38.545          |
| 15-Apr-25 | 87  | 17:09 | 11873 | HR 58 D 2703       | 56.055          | 16.740          | 39.315          |
| 15-Apr-25 | 88  | 17:41 | 11874 | HR 58 D 1392       | 57.810          | 16.960          | 40.850          |
| 15-Apr-25 | 89  | 21:54 | 11882 | HR 58 D 2703       | 58.295          | 16.665          | 41.630          |
| 16-Apr-25 | 90  | 8:34  | 11889 | HR 58 D 2703       | 58.950          | 16.605          | 42.345          |
| 16-Apr-25 | 91  | 10:29 | 11894 | HR 58 D 1392       | 57.660          | 16.830          | 40.830          |
| 16-Apr-25 | 92  | 13:11 | 11905 | HR 58 D 2703       | 57.070          | 16.605          | 40.465          |
| 16-Apr-25 | 93  | 16:18 | 11915 | HR 58 D 1392       | 57.200          | 16.780          | 40.420          |
| 16-Apr-25 | 94  | 18:23 | 11918 | HR 58 D 2703       | 58.630          | 16.530          | 42.100          |
| 17-Apr-25 | 95  | 7:55  | 11930 | HR 58 D 2703       | 57.080          | 16.500          | 40.580          |
| 17-Apr-25 | 96  | 12:31 | 11941 | HR 58 D 2703       | 56.865          | 16.470          | 40.395          |
| 17-Apr-25 | 97  | 18:00 | 11957 | HR 58 D 2703       | 56.400          | 16.470          | 39.930          |
| 17-Apr-25 | 98  | 22:29 | 11962 | HR 58 D 2703       | 58.020          | 16.745          | 41.275          |
| 18-Apr-25 | 99  |       | 11970 | HR 58 D 2703       | 57.650          | 16.470          | 41.180          |
| 18-Apr-25 | 100 |       | 11975 | HR 58 D 1392       | 56.735          | 16.740          | 39.995          |
| 18-Apr-25 | 101 |       | 11983 | HR 58 D 2703       | 57.395          | 16.345          | 41.050          |
| 18-Apr-25 | 102 |       | 11991 | HJR 58 D 1392      | 54.845          | 16.680          | 38.165          |
| 18-Apr-25 | 103 |       | 11992 | HR 58 D 2703       | 55.995          | 16.650          | 39.345          |
|           |     |       |       | <b>Total in MT</b> | <b>5866.735</b> | <b>1715.220</b> | <b>4151.515</b> |

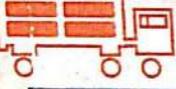
|   |            |   |        |                               |  |
|---|------------|---|--------|-------------------------------|--|
| CAPACITY<br><b>100</b><br>TON   |            | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |        | SERVICE<br><b>24</b><br>HOURS |  |
| DATE  | 20.03.2025 | S.No.   | 011066 |                               |  |
| CARRIER NO.   | HR58D 1392 | VEH. TYPE   |        |                               |  |
| MATERIAL  | WASTE      | TIME  | TROLLA |                               |  |
|  GROSS WT.   | 58270 Kg   | 20.03.25, 15:53   |        |                               |  |
|  TARE WT.  | 17005 Kg   | 20.03.25, 14:15   |        |                               |  |
|  NET WT.   | 41265 Kg   | Our Motto : 1. Accuracy<br>2. Customer S<br>3. Quick Sery   |        |                               |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. |            | CHARGEOUT   |        | Cash ₹<br>0/-                 |  |
|   |            |   |        | Operator S<br>ure             |  |

Nikita Print DELHI # 9810655549

वेदी बवाओ - वेदी पकाओ

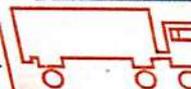
|   |   |   |  |
|---|---|---|--|
| CAPACITY<br><b>100</b><br>TON   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> |   | SERVICE<br><b>24</b><br>HOURS                    |
| DATE<br>_____   | 20.03.2025  | S.No.<br>_____  | 011061 <span style="float: right;">Binjha</span> |
| CARRIER NO.<br>_____  | HR5BD 2703  | VEH. TYPE<br>_____  |  |
| MATERIAL<br>_____   | WASTE   | TIME<br>_____   | TROLLA   |
|  GROSS<br>WT.   | 53955 Kg  | 20.03.25, 16:30   |  |
|  TARE<br>WT.  | 16455 Kg  | 20.03.25, 12:37   |  |
|  NET WT.  | 37500 Kg  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | CHARGE OUT<br>Cash ₹  |   | Operator Signature                               |

बेटी बचाओ - बेटी पढ़ाओ

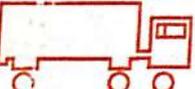
|   |   |   |                  |                               |                    |
|---|---|---|------------------|-------------------------------|--------------------|
| CAPACITY<br><b>100</b><br>TON   |   | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |                  | SERVICE<br><b>24</b><br>HOURS |                    |
| DATE  | 21.03.2025  | S.No.   | 011090           |                               |                    |
| CARRIER NO.   | HR58D 2703  | VEH. TYPE   | TROLLA           |                               |                    |
| MATERIAL  | WASTE   | TIME  |                  |                               |                    |
|  GROSS WT. | 49200 Kg  | 21.03.25,09:49  |                  |                               |                    |
|  TARE WT.  | 16360 Kg  | 21.03.25,06:37  |                  |                               |                    |
|  NET WT.   | 32840 Kg  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service   |                  |                               |                    |
| <b>TERMS</b>  | 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. |   | OUT<br>Cash<br>₹ |                               | Operator Signature |
|   |   | <b>CHARGE</b>   |                  |                               |                    |

Nikita Print DELHI # 9810655549

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| <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta)   |   | SERVICE<br><b>24</b><br>HOURS |
| DATE<br>21.03.2025  | S.No.<br>011092   |                               |
| CARRIER NO.<br>HR58D 1392   | VEH. TYPE<br>TROLLA   |                               |
| MATERIAL<br>WASTE   | TIME<br>21.03.25, 10:34   |                               |
|  GROSS WT.<br>53610 Kg   | 21.03.25, 10:34   |                               |
|  TARE WT.<br>16960 Kg  | 21.03.25, 08:36   |                               |
|  NET WT.<br>36650 Kg   | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |                               |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | CHARGE OUT<br>Cash ₹  | Operator Signature            |

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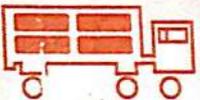
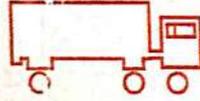
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| CAPACITY<br><b>100</b><br>TON   |  | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |  | SERVICE<br><b>24</b><br>HOURS   |  |
| DATE<br>21.03.2025  |  | DUPLICATE<br>S.No. 011105   |  |   |  |
| CARRIER NO.<br>HR58D 2703   |  | VEH. TYPE<br>WASTE  |  | TROLLA  |  |
| MATERIAL  |  | TIME  |  |   |  |
|  GROSS WT.<br>53190 Kg  |  | 21.03.25, 16:51   |  |   |  |
|  TARE WT.<br>16630 Kg   |  | 21.03.25, 16:02   |  |   |  |
|  NET WT.<br>36560 Kg  |  |   |  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. |  | CHARGE<br>OUT   |  | Cash ₹<br>Operator Signature  |  |

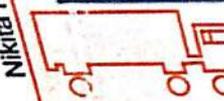
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| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h2 style="color: red; margin: 0;">JAI LAXMI DHARAM KANTA</h2> <p style="margin: 0;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |   |
| <b>DATE</b><br>_____<br>22.03.2025  | <b>S.No.</b><br>_____<br>011128   |  |   |
| <b>CARRIER NO.</b><br>_____<br>HR58D 1392   | <b>VEH. TYPE</b><br>_____<br>TROLLA   |  |   |
| <b>MATERIAL</b><br>_____<br>WASTE   | <b>TIME</b><br>_____<br>TROLLA  |  |   |
|  <b>GROSS WT.</b>   | 47550 Kg  | 22.03.25, 09:05  |   |
|  <b>TARE WT.</b>  | 16860 Kg  | 22.03.25, 08:08  |   |
|  <b>NET WT.</b>   | 30690 Kg  |  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | <b>CHARGE</b>   | Cash ₹<br>0/-  | Operator Signature  |

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| CITY<br>00<br>TON   | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |   | SERVICE<br><b>24</b><br>HOURS |
| DATE  | 22.03.2025  | S.No.   | 011136                        |
| CARRIER NO.   | HR58D 2703  | VEH. TYPE   | TROLLA                        |
| MATERIAL  | WASTE   | TIME  |                               |
|  GROSS WT.<br> TARE WT.<br> NET WT.                       | 53040 Kg<br>16525 Kg<br>36515 Kg  | 22.03.25, 13:05<br>22.03.25, 12:06<br>Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |                               |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | <b>CHARGE</b> OUT<br>Cash ₹   | Operator Signature  |                               |

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE  
**24**  
HOURS

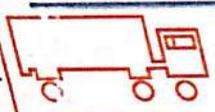
|             |            |           |        |
|-------------|------------|-----------|--------|
| VEHICLE NO. | 22.03.2025 | S.No.     | 011148 |
| MATERIAL    | HR5BD 2703 | VEH. TYPE |        |
|             | WASTE      | TIME      | TROLLY |

|  |          |                 |
|--|----------|-----------------|
|  GROSS WT. | 54605 Kg | 22.03.25, 20:24 |
|  TARE WT.  | 16480 Kg | 22.03.25, 19:24 |
|  NET WT.   | 38125 Kg |                 |

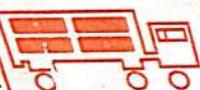
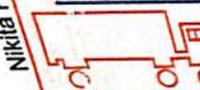
Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

|   |        |      |   |                    |
|---|--------|------|---|--------------------|
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | CHARGE | Cash | ₹ | Operator Signature |
|---|--------|------|---|--------------------|

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| <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta)   |  | SERVICE<br><b>24</b><br>HOURS   |  |
| DATE<br>23.03.2025<br>VEHICLE NO.<br>HR69E 7737<br>MATERIAL<br>WASTE  | S.No.<br>011156<br>VEH. TYPE<br>TROLLA<br>TIME |   |  |
|  GROSS WT.<br>58700 Kg<br> TARE WT.<br>16460 Kg<br> NET WT.<br>42240 Kg | 23.03.25, 09:42<br>23.03.25, 04:48             |   |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.             | CASH<br>0/- ₹<br><b>OUT CHARGE</b>             | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service<br>Operator Signature |  |

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| <b>ACITY</b><br><br><b>DND</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> |                                    | <b>SERVICE</b><br><br><b>24 HOURS</b> |
| <b>DATE</b><br>_____   | 23.03.2025  | <b>S.No.</b><br>_____              | 011167   |
| <b>CARRIER NO.</b><br>_____  | HR58D 2703  | <b>VEH. TYPE</b><br>_____          |  |
| <b>MATERIAL</b><br>_____   | WASTE   | <b>TIME</b><br>_____               | TROLLA   |
| <br><b>GROSS WT.</b><br><br><b>TARE WT.</b><br><br><b>NET WT.</b> | 58575 Kg<br>16570 Kg<br>42005 Kg  | 23.03.25, 13:39<br>23.03.25, 12:35 | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | <b>CHARGE</b>   | Cash ₹ 0/-                         | Operator Signature   |

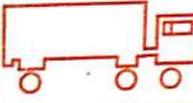
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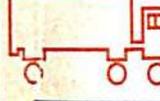
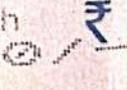
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| <b>CAPACITY</b><br>   |                        | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> |                            | <b>SERVICE</b><br> |  |
| <b>DATE</b><br>23.03.2025   | <b>S.No.</b><br>011163 | <b>CARRIER NO.</b><br>HR69E 0542  | <b>VEH. TYPE</b><br>TROLLA |   |  |
| <b>MATERIAL</b><br>WASTE  | <b>TIME</b><br>TROLLA  |   |                            |   |  |
|  <b>GROSS WT.</b>   | 61670 Kg               | 23.03.25, 20:52   |                            |   |  |
|  <b>TARE WT.</b>  | 16890 Kg               | 23.03.25, 11:22   |                            |   |  |
|  <b>NET WT.</b>  | 44780 Kg               | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service   |                            |   |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | <b>CHARGE</b><br>OUT   | Cash ₹  | Operator Signature         |   |  |

Nikita Print DELHI # 981003

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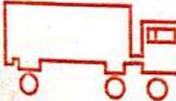
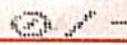
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|---|---|---|-------------------------------|
| CITY<br><b>00</b><br>TON  | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |   | SERVICE<br><b>24</b><br>HOURS |
| DATE  | 27.03.2025  | S.No.   | 011308                        |
| CARRIER NO.   | HR58D 2703  | VEH. TYPE   | TROLLA                        |
| MATERIAL  | WASTE   | TIME  |                               |
|  GROSS WT.  | 51575 Kg  | 27.03.25, 14:13   |                               |
|  TARE WT.   | 16475 Kg  | 27.03.25, 12:32   |                               |
|  NET WT.  | 35100 Kg  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |                               |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | CHARGE OUT<br>Cash ₹  | Operator Signature  |                               |

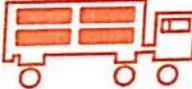
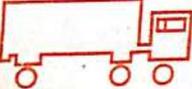
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| <b>CAPACITY</b><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p>   |                   | <b>SERVICE</b><br><b>24</b><br><b>HOURS</b>   |
| <b>DATE</b>   | 27.03.2025  | <b>S.No.</b>      | 011325  |
| <b>CARRIER NO.</b>  | HR69E 2368  | <b>VEH. TYPE</b>  | TROLLA  |
| <b>MATERIAL</b>   | WASTE   | <b>TIME</b>       |   |
|  <b>GROSS WT.</b> | 62180 Kg  |                   | 27.03.25, 19:53   |
|  <b>TARE WT.</b>  | 16695 Kg  |                   | 27.03.25, 18:32   |
|  <b>NET WT.</b>   | 45485 Kg  |                   |   |
| <b>TERMS</b>  | 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | <b>CHARGE</b> OUT | Cash ₹ <br><b>Operator Signature</b> |

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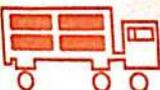
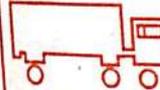
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| CITY<br><b>100</b><br>TON   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> |           | SERVICE<br><div style="border: 1px solid black; padding: 5px; display: inline-block;"> <b>24</b> </div><br>HOURS      |
| DATE  | 27.03.2025  | S.No.     | 011327  |
| CARRIER NO.   | HR58D 2703  | VEH. TYPE |   |
| MATERIAL  | WASTE   | TIME      | TROLLA  |
|  <b>GROSS WT.</b>   | 51100 Kg  |           | 27.03.25, 20:11   |
|  <b>TARE WT.</b>  | 16380 Kg  |           | 27.03.25, 19:03   |
|  <b>NET WT.</b>   | 34720 Kg  |           | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service   |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | <b>CHARGE OUT</b>   |           | Cash ₹<br><br>Operator Signature |

|   |            |   |        |                               |  |
|---|------------|---|--------|-------------------------------|--|
| CAPACITY<br><b>100</b><br>TON   |            | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |        | SERVICE<br><b>24</b><br>HOURS |  |
| DATE  | 27.03.2025 | S.No.   | 011328 |                               |  |
| CARRIER NO.   | HR69E 5936 | VEH. TYPE   |        |                               |  |
| MATERIAL  | WASTE      | TIME  | TRDLA  |                               |  |
|  GROSS WT.  | 62850 Kg   | 27.03.25, 20:42   |        |                               |  |
|  TARE WT.   | 17030 Kg   | 27.03.25, 19:30   |        |                               |  |
|  NET WT.  | 45820 Kg   | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service   |        |                               |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. |            | Cash ₹<br>CHARGE OUT  |        | Operator Signature            |  |

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| CAPACITY<br><b>100</b><br>TON   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1>  |            | SERVICE<br><b>24</b><br>HOURS |
|   | Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |            |                               |
| DATE  | 28.03.2025   | S.No.      | 011345                        |
| CARRIER NO.   | HR58D 2703   | VEH. TYPE  | TROLLA                        |
| MATERIAL  | WASTE  | TIME       |                               |
|  GROSS WT.  | 55965  | KG         | 28.03.25, 10:35               |
|  TARE WT.   | 16510  | KG         | 28.03.25, 09:35               |
|  NET WT.  | 39455  | KG         |                               |
| Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service   |  |            |                               |
| 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. |  | CHARGE OUT | Cash ₹                        |
|   |  |            | Operator Signature            |

Nikita Print DELHI # 981065549

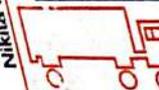
बेटी बचाओ - बेटी पढ़ाओ

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
 (Fully Computerised Dharam Kanta)

SERVICE  
**24**  
 HOURS

|             |            |           |        |
|-------------|------------|-----------|--------|
| CARRIER NO. | 28.03.2025 | S.No.     | 011360 |
|             | HR58D 2703 | VEH. TYPE |        |
|             | WASTE      | TIME      | TROLLA |

|   |          |                 |
|---|----------|-----------------|
|  GROSS WT. | 55305 Kg | 28.03.25, 16:41 |
|  TARE WT.  | 16690 Kg | 28.03.25, 16:09 |
|  NET WT.   | 38615 Kg |                 |

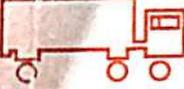
Our Motto : 1. Accuracy  
 2. Customer Satisfaction  
 3. Quick Service

**TERMS**  
 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.  
 2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.  
 3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.  
 4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.  
 5. "W" MANUALLY DECLARED BY THE DRIVER / PARTY.

Cash  ₹  
 CHARGE OUT

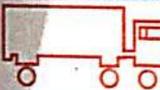
Operator Signature

बेटी बचाओ - बेटी पढ़ाओ

|   |            |   |   |                               |
|---|------------|---|---|-------------------------------|
| CAPACITY<br><b>100</b><br>TON   |            | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |   | SERVICE<br><b>24</b><br>HOURS |
| DATE  | 29.03.2025 | S.No.   | 011379  |                               |
| CARRIER NO.   | HR5BD 2703 | VEH. TYPE   | TROLLA  |                               |
| MATERIAL  | WASTE      | TIME  |   |                               |
|  GROSS WT.  | 55145      | KG  | 29.03.25, 10:39   |                               |
|  TARE WT.   | 16675      | KG  | 29.03.25, 09:40   |                               |
|  NET WT.  | 38470      | KG  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |                               |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. |            | CHARGE OUT<br>Cash ₹  |   | Operator Signature            |

Nikita Print DELHI # 9810655549

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|  |  |   |                               |
|--|--|---|-------------------------------|
| CITY<br><b>00</b><br>TON   | <b>JAI LAXMI DHARAM KANTA</b>  |   | SERVICE<br><b>24</b><br>HOURS |
|  | Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |   |                               |
| DATE   | 29.03.2025   | S.No.   |                               |
| CARRIER NO.  | HR58D 2703   | VEH. TYPE   | 011397                        |
| MATERIAL   | WASTE  | TIME  | TROLLA                        |
|  GROSS WT.   | 54690 Kg   | 29.03.25, 16:53   |                               |
|  TARE WT.  | 16635 Kg   | 29.03.25, 16:01   |                               |
|  NET WT.   | 38055 Kg   | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |                               |
| TERMS<br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | CHARGE   | Cash  | Operator Signature            |
|  | OUT  | ₹   | 0 / -                         |

Nikita Print DELHI # 981068

बेटी बचाओ - बेटी पढ़ाओ

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|--|--|---|-------------------------------|
| CAPACITY<br><b>100</b><br>TON  | <b>JAI LAXMI DHARAM KANTA</b>  |   | SERVICE<br><b>24</b><br>HOURS |
|  | Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |   |                               |
| DATE   | 29.03.2025   | S.No.   | 011405                        |
| CARRIER NO.  | HR58D 2703   | VEH. TYPE   |                               |
| MATERIAL   | WASTE  | TIME  | TROLLA                        |
|  GROSS WT.   | 53970 Kg   | 29.03.25, 22:04   |                               |
|  TARE WT.  | 16450 Kg   | 29.03.25, 22:04   |                               |
|  NET WT.   | 37520 Kg   | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |                               |
| TERMS<br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. * MANUALLY DECLARED BY THE DRIVER / PARTY. | CHARGE   | Cash ₹  | Operator Signature            |

बेटी बचाओ - बेटी पढ़ाओ

| <b>JAI LAXMI DHARAM KANTA</b>   |            | SERVICE   |                    |
|---|------------|---|--------------------|
| Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta)  |            | 24 HOURS  |                    |
| DATE  | 30.03.2025 | S.No.   | 011412             |
| CARRIER NO.   | HR5BD 2703 | VEH. TYPE   | TROLLA             |
| MATERIAL  | WASTE      | TIME  |                    |
|  GROSS WT.   | 57160 Kg   | 30.03.25, 08:37   |                    |
|  TARE WT.  | 16550 Kg   | 30.03.25, 06:37   |                    |
|  NET WT.   | 40610 Kg   | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |                    |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | OUT        | Cash  | Operator Signature |
|   | CHARGE     | 0 / ₹   |                    |

बेटी बचाओ - बेटी पढ़ाओ

|   |            |   |   |                               |  |
|---|------------|---|---|-------------------------------|--|
| CAPACITY<br><b>100</b><br>TON   |            | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |   | SERVICE<br><b>24</b><br>HOURS |  |
| DATE  | 30.03.2025 | S.No.   | 011423  |                               |  |
| CARRIER NO.   | HR5BD 2703 | VEH. TYPE   | TROLLA  |                               |  |
| MATERIAL  | WASTE      | TIME  |   |                               |  |
|  GROSS WT.   | 58520      | Kg  | 30.03.25, 13:50   |                               |  |
|  TARE WT.  | 16450      | Kg  | 30.03.25, 12:27   |                               |  |
|  NET WT.   | 42070      | Kg  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |                               |  |
| 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. |            | OUT   |   | Cash                          |  |
| CHARGE  |            |   |   | Operator Signature            |  |

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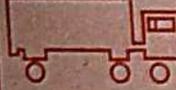
|  |            |   |   |                               |
|--|------------|---|---|-------------------------------|
| CAPACITY<br><b>100</b><br>TON  |            | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |   | SERVICE<br><b>24</b><br>HOURS |
| DATE   | 31.03.2025 | S.No.   | 011445  |                               |
| CARRIER NO.  | HR69E0542  | VEH. TYPE   | TROLLA  |                               |
| MATERIAL   |            | TIME  |   |                               |
|  GROSS WT.  | 57530      | Kg  | 31.03.25, 10:28   |                               |
|  TARE WT.   | 17025      | Kg  | 31.03.25, 09:19   |                               |
|  NET WT.  | 40505      | Kg  |   |                               |
| <small>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br/>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br/>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br/>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br/>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</small> |            |   | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |                               |
| CHARGE   |            | Cash  | Operator Signature  |                               |

Nikita Print DELHI # 9810655549

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| <b>CACITY</b><br><b>100</b><br><b>TON</b>   |  | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |  | <b>SERVICE</b><br><b>24</b><br><b>HOURS</b>                             |  |
| <b>DATE</b><br>31.03.2025   |  | <b>S.No.</b><br>011451  |  |   |  |
| <b>CARRIER NO.</b><br>HR58D 2703  |  | <b>VEH. TYPE</b><br>TROLLA  |  |   |  |
| <b>MATERIAL</b><br>WASTE  |  | <b>TIME</b><br>TROLLA   |  |   |  |
|  <b>GROSS WT.</b><br>58105 Kg   |  | 31.03.25, 14:27   |  |   |  |
|  <b>TARE WT.</b><br>16350 Kg  |  | 31.03.25, 13:36   |  |   |  |
|  <b>NET WT.</b><br>41755 Kg   |  |   |  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "W" MANUALLY DECLARED BY THE DRIVER / PARTY. |  | <b>CHARGEOUT</b><br>Cash ₹  |  | Operator Signature  |  |

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|---|---------------|---|--------------------|
| <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta)   |               | SERVICE<br><b>24</b><br>HOURS   |                    |
| DATE  | 31.03.2025    | S.No.   | 011458             |
| CARRIER NO.   | HR58D 2703    | VEH. TYPE   |                    |
| MATERIAL  | WASTE         | TIME  | TROLLA             |
|  <b>GROSS WT.</b>   | 53190 Kg      | 31.03.25, 18:47   |                    |
|  <b>TARE WT.</b>  | 16505 Kg      | 31.03.25, 18:11   |                    |
|  <b>NET WT.</b>   | 36685 Kg      | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |                    |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | <b>CHARGE</b> | Cash ₹<br>0/-   | Operator Signature |

Nikita Print DELHI # 98106

बेटी बचाओ - बेटी पढ़ाओ

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|--|--|---|--|
| CITY<br>00<br>TON  | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>(Fully Computerised Dharam Kanta)</p> |   | SERVICE<br><b>24</b><br>HOURS  |
| DATE   | 31.03.2025   | S.No.   | 011460   |
| CARRIER NO.  | HR58D 2703   | VEH. TYPE                                       |  |
| MATERIAL   | WASTE  | TIME  | TROLLA   |
| <br><br>   | <p><b>GROSS WT.</b></p> <p><b>TARE WT.</b></p> <p><b>NET WT.</b></p>   | <p>52755 Kg</p> <p>16400 Kg</p> <p>36355 Kg</p> | <p>31.03.25, 23:11</p> <p>31.03.25, 22:29</p> <p>Our Motto : 1. Accuracy<br/>2. Customer Satisfaction<br/>3. Quick Service</p> |
| <p>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.</p> <p>2. VEHICLE NO. &amp; MATERIAL IS WRITTEN ACCORDING TO DRIVER.</p> <p>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.</p> <p>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.</p> <p>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</p> | <p><b>CHARGE</b></p>   | <p>Cash ₹</p>                                   | <p>Operator Signature</p>  |

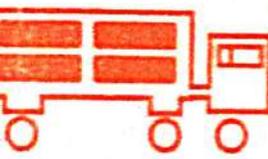
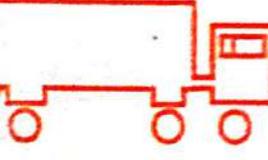
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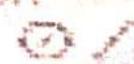
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|   |   |  |
|---|---|--|
| <b>CAPACITY</b><br><br><b>100 TON</b> | <h1>JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24 HOURS</b> |
|---|---|--|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 01.04.2025 | <b>S.No.</b>     | 011486 |
| <b>CARRIER NO.</b> | HR58D 2703 | <b>VEH. TYPE</b> |        |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      | TROLLA |

|   |          |  |
|---|----------|--|
| <br><b>GROSS WT.</b> | 59310 Kg | 01.04.25, 16:53  |
| <br><b>TARE WT.</b> | 16550 Kg | 01.04.25, 15:20  |
| <br><b>NET WT.</b> | 42760 Kg | <p>Our Motto : 1. Accuracy<br/>                 2. Customer Satisfaction<br/>                 3. Quick Service</p> |

- 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
- 2. VEHICLE NO 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
- 3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
- 4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
- 5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE**    OUT    Cash    ₹  


**Operator Signature**

बेटी बचाओ - बेटी पढ़ाओ

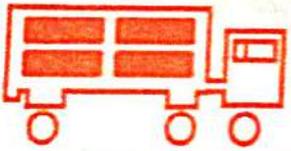
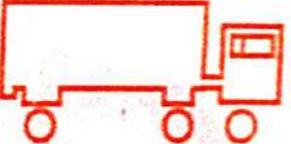
**//True Copy//**

DLCH# 9810655549

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|---|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1>JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|---|---|--|

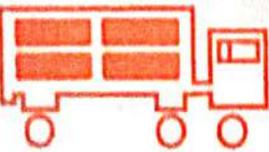
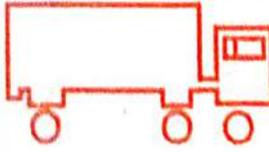
|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 01.04.2025 | <b>S.No.</b>     | 011465 |
| <b>CARRIER NO.</b> | HR58D 2703 | <b>VEH. TYPE</b> |        |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      | TROLLA |

|  |                  |          |                |
|--|------------------|----------|----------------|
|    | <b>GROSS WT.</b> | 57985 Kg | 01.04.25.09:07 |
|   | <b>TARE WT.</b>  | 16620 Kg | 01.04.25.07:55 |
|  | <b>NET WT.</b>   | 41365 Kg |                |

- Our Motto :**
- 1. Accuracy
  - 2. Customer Satisfaction
  - 3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

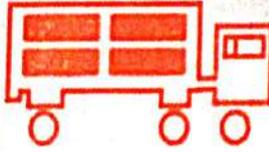
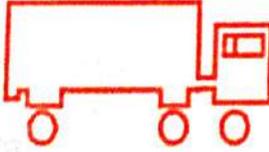
|                   |        |                    |
|-------------------|--------|--------------------|
| <b>CHARGE</b> OUT | Cash ₹ | Operator Signature |
|-------------------|--------|--------------------|

|  |   |   |  |
|--|---|---|--|
| <p>CAPACITY</p> <p><b>100</b></p> <p>TON</p>   | <p><b>JAI LAXMI DHARAM KANTA</b></p> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>(Fully Computerised Dharam Kanta)</p> |   | <p>SERVICE</p> <p><b>24</b></p> <p>HOURS</p>                                     |
| <p>DATE</p> <p>_____</p> <p>CARRIER NO.</p> <p>_____</p> <p>MATERIAL</p>   | <p>01.04.2025</p> <p>HR69E 0542</p> <p>WASTE</p>  | <p>S.No.</p> <p>_____</p> <p>VEH. TYPE</p> <p>_____</p> <p>TIME</p> | <p>011470</p> <p>TROLLA</p>  |
|  <p>GROSS WT.</p> <hr/>  <p>TARE WT.</p> <hr/>  <p>NET WT.</p>                  | <p>56075 Kg      01.04.25, 10:26</p> <p>16820 Kg      01.04.25, 08:33</p> <p>39255 Kg</p>   |   | <p>Our Motto : 1. Accuracy<br/>2. Customer Satisfaction<br/>3. Quick Service</p> |
| <p><b>TERMS</b></p> <p>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br/>2. VEHICLE NO. &amp; MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br/>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br/>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br/>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</p> | <p>Cash <b>₹</b></p> <p>CHARGE <b>OUT</b></p>   |   | <p>Operator Signature</p>  |

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|   |  |  |
|---|--|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1 style="color: red;">JAI LAXMI DHARAM KANTA</h1> <p style="color: blue;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|---|--|--|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 02.04.2025 | <b>S.No.</b>     | 011523 |
| <b>CARRIER NO.</b> | HR58D 2703 | <b>VEH. TYPE</b> | TROLLA |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      |        |

|  |                  |          |                |
|--|------------------|----------|----------------|
|    | <b>GROSS WT.</b> | 54300 Kg | 02.04.25.22:55 |
|   | <b>TARE WT.</b>  | 16480 Kg | 02.04.25.22:18 |
|  | <b>NET WT.</b>   | 37820 Kg |                |

Our Motto : 1. Accuracy  
 2. Customer Satisfaction  
 3. Quick Service

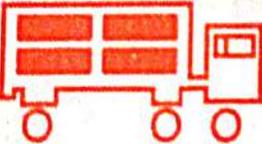
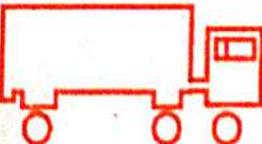
**TERMS**

1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE**      **OUT**  
 Cash      ₹  
 @ / -

Operator Signature

नेदी नवाओ - नेदी पदाओ

|  |   |   |  |
|--|---|---|--|
| <p>CAPACITY</p> <p><b>100</b></p> <p>TON</p>   | <p><b>JAI LAXMI DHARAM KANTA</b></p> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>(Fully Computerised Dharam Kanta)</p> |   | <p>SERVICE</p> <p><b>24</b></p> <p>HOURS</p>                                     |
| <p>DATE</p> <p>_____</p> <p>CARRIER NO.</p> <p>_____</p> <p>MATERIAL</p>   | <p>02.04.2025</p> <p>HR58D 2703</p> <p>WASTE</p>  | <p>S.No.</p> <p>_____</p> <p>VEH. TYPE</p> <p>_____</p> <p>TIME</p> | <p>011515</p> <p>TROLLA</p>  |
|  <p>GROSS WT.</p> <hr/>  <p>TARE WT.</p> <hr/>  <p>NET WT.</p>                 | <p>56700 Kg      02.04.25, 17:33</p> <p>16255 Kg      02.04.25, 16:27</p> <p>40445 Kg</p>   |   | <p>Our Motto : 1. Accuracy<br/>2. Customer Satisfaction<br/>3. Quick Service</p> |
| <p><b>TERMS</b></p> <p>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br/>2. VEHICLE NO. &amp; MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br/>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br/>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br/>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</p> | <p>Cash </p> <p>OUT</p> <p><b>CHARGE</b></p>               |   | <p>Operator Signature</p>  |

Nikita Print DELHI # 9810655549

बेटी बचाओ - बेटी पढ़ाओ

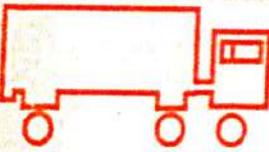
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Nikita Print DELHI # 9810655549

श्री गणेश - श्री गणेश

|  |   |  |
|--|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1>JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94181-77113<br/>         (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|--|---|--|

|   |                                   |  |                      |
|---|-----------------------------------|--|----------------------|
| <b>DATE</b><br>_____<br><b>CARRIER NO.</b><br>_____<br><b>MATERIAL</b><br>_____ | 02.04.2025<br>HR58D 2703<br>WASTE | <b>S.No.</b><br>_____<br><b>VEH. TYPE</b><br>_____<br><b>TIME</b><br>_____ | 011508<br><br>TROLLA |
|---|-----------------------------------|--|----------------------|

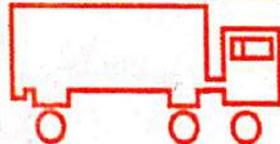
|   |          |   |
|---|----------|---|
| <br><b>GROSS WT.</b> | 56360 Kg | 02.04.25, 12:37   |
| <br><b>TARE WT.</b> | 16475 Kg | 02.04.25, 11:45   |
| <br><b>NET WT.</b> | 39885 Kg | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

|               |        |                    |
|---------------|--------|--------------------|
| <b>CHARGE</b> | Cash ₹ | Operator Signature |
|---------------|--------|--------------------|

|   |  |  |
|---|--|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1 style="color: red; margin: 0;">JAI LAXMI DHARAM KANTA</h1> <p style="color: blue; margin: 0;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|---|--|--|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 02.04.2025 | <b>S.No.</b>     | 011497 |
| <b>CARRIER NO.</b> | HR58D 2703 | <b>VEH. TYPE</b> |        |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      | TROLLA |

|  |       |    |                 |
|--|-------|----|-----------------|
| <br><b>GROSS WT.</b> | 59220 | Kg | 02.04.25, 00:25 |
| <br><b>TARE WT.</b> | 16600 | Kg | 01.04.25, 22:20 |
| <br><b>NET WT.</b> | 42620 | Kg |                 |

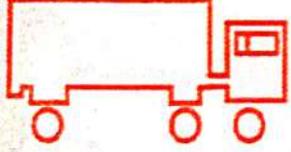
Our Motto : 1. Accuracy  
 2. Customer Satisfaction  
 3. Quick Service

|  |   |  |
|--|---|--|
| <p style="font-size: x-small; margin: 0;"><b>TERMS</b></p> <ol style="list-style-type: none"> <li>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.</li> <li>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.</li> <li>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.</li> <li>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.</li> <li>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</li> </ol> | <p style="font-size: x-small;">Cash </p> <p style="font-size: x-small;">CHARGE OUT</p> | <p style="color: red; font-weight: bold; font-size: small;">Operator Signature</p> |
|--|---|--|

बेटी बचाओ - बेटी पढ़ाओ

|  |   |  |
|--|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1>JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|--|---|--|

|                             |            |                           |        |
|-----------------------------|------------|---------------------------|--------|
| <b>DATE</b><br><hr/>        | 03.04.2025 | <b>S.No.</b><br><hr/>     | 011550 |
| <b>CARRIER NO.</b><br><hr/> | HR69E 5936 | <b>VEH. TYPE</b><br><hr/> |        |
| <b>MATERIAL</b><br><hr/>    | WASTE      | <b>TIME</b><br><hr/>      | TROLLA |

|  |          |                 |
|--|----------|-----------------|
|  <b>GROSS WT.</b> | 64910 Kg | 03.04.25, 22:04 |
|  <b>TARE WT.</b> | 16995 Kg | 03.04.25, 20:58 |
|  <b>NET WT.</b> | 47915 Kg |                 |

Our Motto : 1. Accuracy  
 2. Customer Satisfaction  
 3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE**  CASH  

Operator Signature

Nikita Print DELHI # 9810655549

642

41

CAPACITY

100  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE

24  
HOURS

DATE  
CARRIER NO.  
MATERIAL

03.04.2025

HR58D 2703

WASTE

S.No.  
VEH. TYPE  
TIME

011545

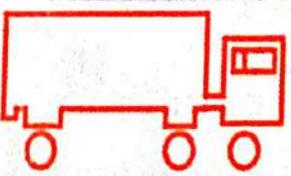
TROLLA



GROSS  
WT.

52350 Kg

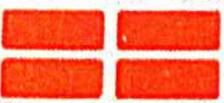
03.04.25, 19:12



TARE  
WT.

16380 Kg

03.04.25, 18:11



NET WT.

35970 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

CHARGE OUT

Cash ₹

Operator Signature

//True Copy//

CAPACITY

100

TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE

24

HOURS

DATE

03.04.2025

S.No.

011549

CARRIER NO.

HR69E 2368

VEH. TYPE

MATERIAL

WASTE

TIME

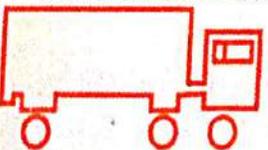
TROLLA



GROSS WT.

61735 Kg

03.04.25, 21:34



TARE WT.

16790 Kg

03.04.25, 20:26



NET WT.

44945 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

TERMS

- 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
- 2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
- 3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
- 4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
- 5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

CHARGE

Cash

₹

Operator Signature

Nikitia Print Delhi # 98110655549

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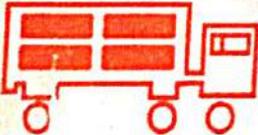
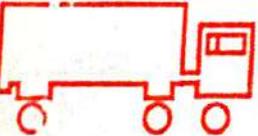
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Nikita Print DELHI # 9810655549

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|  |  |  |
|--|--|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1 style="color: red; margin: 0;">JAI LAXMI DHARAM KANTA</h1> <p style="color: blue; margin: 0;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|--|--|--|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 03.04.2025 | <b>S.No.</b>     | 011532 |
| <b>CARRIER NO.</b> | HR58D2703  | <b>VEH. TYPE</b> |        |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      | TROLLA |

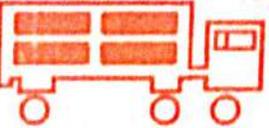
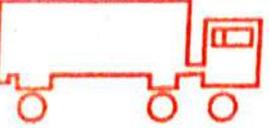
|   |       |    |                 |
|---|-------|----|-----------------|
| <br><b>GROSS WT.</b> | 56025 | Kg | 03.04.25, 10:41 |
| <br><b>TARE WT.</b> | 16435 | Kg | 03.04.25, 09:50 |
| <br><b>NET WT.</b> | 39590 | Kg |                 |

Our Motto : 1. Accuracy  
 2. Customer Satisfaction  
 3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

Cash ₹  
 OUT ₹  
**CHARGE**

Operator Signature

|   |  |   |  |    |                 |       |    |                 |       |    |  |   |
|---|--|---|--|----|-----------------|-------|----|-----------------|-------|----|--|---|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p>  |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |    |                 |       |    |                 |       |    |  |   |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>  | 04.04.2025<br><br>HR5BD 2703<br><br>WASTE  | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011582<br><br>TROLLA   |    |                 |       |    |                 |       |    |  |   |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | <table border="0"> <tr> <td style="text-align: right;">56085</td> <td style="text-align: center;">Kg</td> <td style="text-align: right;">04.04.25, 20:06</td> </tr> <tr> <td style="text-align: right;">16630</td> <td style="text-align: center;">Kg</td> <td style="text-align: right;">04.04.25, 19:04</td> </tr> <tr> <td style="text-align: right;">39455</td> <td style="text-align: center;">Kg</td> <td></td> </tr> </table> |   | 56085  | Kg | 04.04.25, 20:06 | 16630 | Kg | 04.04.25, 19:04 | 39455 | Kg |  | <p style="text-align: center;"><b>Our Motto :</b></p> <ol style="list-style-type: none"> <li>1. Accuracy</li> <li>2. Customer Satisfaction</li> <li>3. Quick Service</li> </ol> |
| 56085   | Kg   | 04.04.25, 20:06   |  |    |                 |       |    |                 |       |    |  |   |
| 16630   | Kg   | 04.04.25, 19:04   |  |    |                 |       |    |                 |       |    |  |   |
| 39455   | Kg   |   |  |    |                 |       |    |                 |       |    |  |   |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "W" MANUALLY DECLARED BY THE DRIVER / PARTY.         | <p style="text-align: center;">Cash</p> <p style="text-align: center;">OUT      0 / ₹</p> <p style="text-align: center;"><b>CHARGE</b></p>   |   | <p style="text-align: center;"><b>Operator Signature</b></p>   |    |                 |       |    |                 |       |    |  |   |

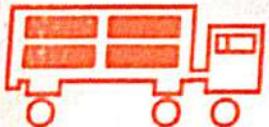
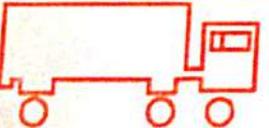
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Nikita Print DELHI # 9810655549

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|  |   |  |
|--|---|--|
| <b>CAPACITY</b><br><br><b>100 TON</b> | <h1>JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24 HOURS</b> |
|--|---|--|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 04.04.2025 | <b>S.No.</b>     | 011574 |
| <b>CARRIER NO.</b> | HR5BD 2703 | <b>VEH. TYPE</b> | TROLLA |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      |        |

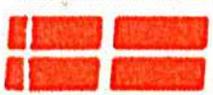
|   |          |                 |
|---|----------|-----------------|
| <br><b>GROSS WT.</b> | 52350 Kg | 04.04.25, 15:29 |
| <br><b>TARE WT.</b> | 16585 Kg | 04.04.25, 14:54 |
| <br><b>NET WT.</b> | 35765 Kg |                 |

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

|   |                                    |                           |
|---|------------------------------------|---------------------------|
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. | <b>CHARGE</b><br>OUT<br>Cash ₹ 0/- | <b>Operator Signature</b> |
|---|------------------------------------|---------------------------|

Nikita Print DELHI # 9810655549

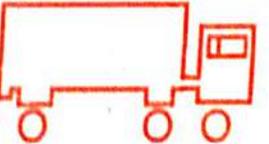
बेटी बचाओ - बेटी पढ़ाओ

|  |  |  |                      |
|--|--|--|----------------------|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="color: red; margin: 0;">JAI LAXMI DHARAM KANTA</h1> <p style="color: blue; margin: 0;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |                      |
| <b>DATE</b><br>_____<br><b>CARRIER NO.</b><br>_____<br><b>MATERIAL</b><br>_____  | 04.04.2025<br><br>HR58D 2703<br><br>WASTE  | <b>S.No.</b><br>_____<br><b>VEH. TYPE</b><br>_____<br><b>TIME</b><br>_____   | 011559<br><br>TROLLA |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 52630 Kg<br><br>16340 Kg<br><br>36290 Kg   | 04.04.25, 10:01<br><br>04.04.25, 02:23<br><br>Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service              |                      |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | CASH<br>@ / ₹<br><b>CHARGE</b>   | <b>Operator Signature</b>  |                      |

//True Copy//

Nikita Print DELHI # 9810655549

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|  |   |  |   |
|--|---|--|---|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="color: orange;">JAI LAXMI DHARAM KANTA</h1> <p style="color: blue;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |   |
| <b>DATE</b><br>_____<br><b>CARRIER NO.</b><br>_____<br><b>MATERIAL</b><br>_____  | 04.04.2025<br><br>HR58D4998<br><br>WASTE  | <b>S.No.</b><br>_____<br><b>VEH. TYPE</b><br>_____<br><b>TIME</b><br>_____   | 011556<br><br><br><br>TROLLA  |
| <br><b>GROSS WT.</b><br>_____<br><br><b>TARE WT.</b><br>_____<br><br><b>NET WT.</b><br>_____ | 72490 Kg<br><br>16940 Kg<br><br>55550 Kg  | 04.04.25, 02:17<br><br>04.04.25, 00:05   | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.                                    | <b>CHARGE OUT</b><br>Cash ₹ 0/-   | Operator Signature   |   |

//True Copy//

CAPACITY  
**100**  
TON

# JAI LAXMI DHARAM KANTA

SERVICE  
**24**  
HOURS

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

DATE  
CARRIER NO.  
MATERIAL

04.04.2025  
HR69E 5936  
WASTE

S.No.  
VEH. TYPE  
TIME

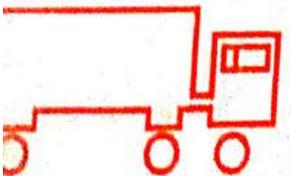
011558  
TROLLA



GROSS  
WT.

65465 Kg

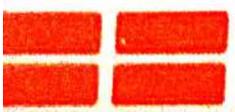
04.04.25, 03:25



TARE  
WT.

17435 Kg

04.04.25, 01:58



NET WT.

48030 Kg

Our Motto : 1. Accuracy  
2. Customer Satisf  
3. Quick Service

RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.  
VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.  
ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.  
ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.  
MANUALLY DECLARED BY THE DRIVER / PARTY.

Cash  
OUT  
₹

Operator Signat

CHARGE // True Copy //

CAPACITY

100  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE

24  
HOURS

DATE

04.04.2025

S.No.

011557

CARRIER NO.

HR69E 2368

VEH. TYPE

WASTE

TROLLA

MATERIAL

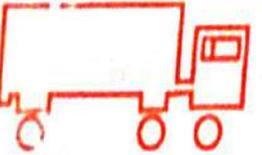
TIME



GROSS  
WT.

61240 Kg

04.04.25, 02:58



TARE  
WT.

17110 Kg

04.04.25, 01:40



NET WT.

44130 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

TERMS

- 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
- 2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
- 3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
- 4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
- 5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

Cash   
 CHARGE OUT

Operator Signature

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50

651

CAPACITY  
**100**  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE  
**24**  
HOURS

DATE

04.04.2025

S.No.

011555

CARRIER NO.

HR46E 7873

VEH. TYPE

TROLLA

MATERIAL

WASTE

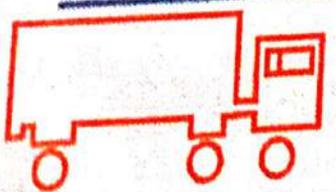
TIME

04.04.25.02:01



GROSS  
WT.

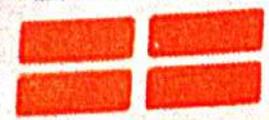
60800 Kg



TARE  
WT.

17230 Kg

04.04.25.00:03



NET WT.

43570 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

Cash ₹  
0/-

Operator Signature

1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.  
2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.  
3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.  
4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.  
5. MANUALLY DECLARED BY THE DRIVER / PARTY.

CHARGE  
//True Copy//

Nikita Print DELHI # 9810655549

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CAPACITY

100  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE

24  
HOURS

DATE

04.04.2025

S.No.

011554

CARRIER NO.

HR69F 8187

VEH. TYPE

TROLLA

MATERIAL

TIME

Nikita Print DELHI # 9810655549

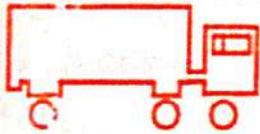
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GROSS  
WT.

68790 Kg

04.04.25,01:14



TARE  
WT.

16820 Kg

04.04.25,00:00



NET WT.

51970 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

TERMS

1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

CHARGE

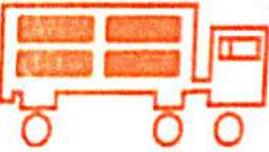
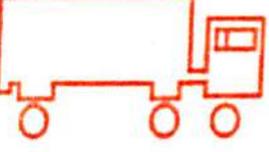
OUT

Cash ₹

Operator Signature

|   |   |  |
|---|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1>JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|---|---|--|

|                             |            |                           |        |
|-----------------------------|------------|---------------------------|--------|
| <b>DATE</b><br><hr/>        | 04.04.2025 | <b>S.No.</b><br><hr/>     | 011553 |
| <b>CARRIER NO.</b><br><hr/> | HR69C 4596 | <b>VEH. TYPE</b><br><hr/> | TROLLA |
| <b>MATERIAL</b><br><hr/>    | WASTE      | <b>TIME</b><br><hr/>      |        |

|  |          |  |
|--|----------|--|
|  <b>GROSS WT.</b>  | 52835 Kg | 04.04.25,00:57   |
|  <b>TARE WT.</b> | 14040 Kg | 03.04.25,23:57   |
|  <b>NET WT.</b>  | 38795 Kg | <p>Our Motto : 1. Accuracy<br/>                 2. Customer Satisfaction<br/>                 3. Quick Service</p> |

**TERMS**

1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
2. VEHICLE NO 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE** OUT  Cash  ₹

Operator Signature

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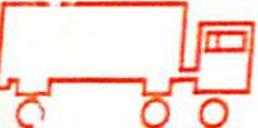
|  |   |  |  |
|--|---|--|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> |  | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | 05.04.2025<br>HR5BD 2703<br>WASTE   | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b>  | 011592<br>TROLLA   |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 55930 Kg<br>16925 Kg<br>39005 Kg  | 05.04.25, 07:51<br>05.04.25, 06:40<br><p style="text-align: right;"><b>Our Motto :</b> 1. Accuracy<br/>                 2. Customer Satisfaction<br/>                 3. Quick Service</p> |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | Cash<br>OUT<br><b>CHARGE</b>  |  | Operator Signature   |

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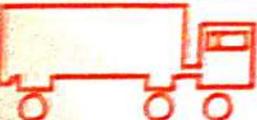
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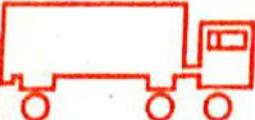
|  |  |   |                    |
|--|--|---|--------------------|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="color: red; margin: 0;">JAI LAXMI DHARAM KANTA</h1> <p style="color: blue; margin: 0;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b>  |                    |
| <b>DATE</b><br>_____<br><b>CARRIER NO.</b><br>_____<br><b>MATERIAL</b><br>_____  | 05.04.2025<br>HR58D 2703<br>WASTE  | <b>S.No.</b><br>_____<br><b>VEH. TYPE</b><br>_____<br><b>TIME</b><br>_____  | 011609<br>TROLLA   |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 56605 Kg<br>16775 Kg<br>39830 Kg   | 05.04.25, 17:20<br>05.04.25, 16:42<br><div style="text-align: right; font-size: small;">                     Our Motto : 1. Accuracy<br/>                     2. Customer Satisfaction<br/>                     3. Quick Service                 </div> |                    |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | <b>CHARGE</b> OUT  | Cash ₹  | Operator Signature |

//True Copy//

|  |   |   |  |
|--|---|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | 05.04.2025<br><br>HR58D 2703<br><br>WASTE   | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011599<br><br>TROLLA   |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 56160 Kg<br><br>16630 Kg<br><br>39530 Kg  |   | 05.04.25, 12:34<br><br>05.04.25, 11:26<br><br>Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service              |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.             | <b>CHARGE</b> OUT      Cash      ₹  |   | <b>Operator Signature</b>  |

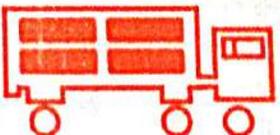
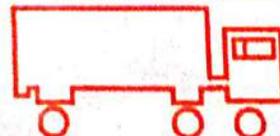
Nakta Print DELHI # 9810655549

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|--|---|--|---|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> |  | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b>  |
| <b>DATE</b><br>_____<br><b>CARRIER NO.</b><br>_____<br><b>MATERIAL</b><br>_____  | 06.04.2025<br><br>HR58D 1392<br><br>WASTE   | <b>S.No.</b><br>_____<br><b>VEH. TYPE</b><br>_____<br><b>TIME</b><br>_____ | 011620<br><br>TROLLA  |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 53795 Kg<br><br>16905 Kg<br><br>36890 Kg  |  | 06.04.25, 10:08<br><br>06.04.25, 09:06<br><br><p style="text-align: right;">Our Motto : 1. Accuracy<br/>                 2. Customer Satisfaction<br/>                 3. Quick Service</p> |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | OUT<br><b>CHARGE</b>  |  | Cash ₹<br>0 / ₹<br><b>Operator Signature</b>  |

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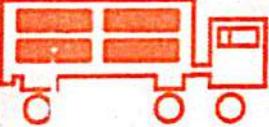
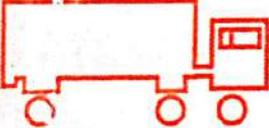
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|  |   |   |   |
|--|---|---|---|
| <b>CAPACITY</b><br><br><b>100 TON</b>  | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> |   | <b>SERVICE</b><br><br><b>24 HOURS</b>                            |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | 06.04.2025<br><br>HR58D 1392<br><br>WASTE   | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011637<br><br>TROLLA  |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b>  | 57260 Kg      06.04.25, 20:48<br><br>17010 Kg      06.04.25, 19:57<br><br>40250 Kg  |   | <p><b>Our Motto :</b></p> <ol style="list-style-type: none"> <li>1. Accuracy</li> <li>2. Customer Satisfaction</li> <li>3. Quick Service</li> </ol> |
| <b>TERMS</b> <ol style="list-style-type: none"> <li>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.</li> <li>2. VEHICLE NO. &amp; MATERIAL IS WRITTEN ACCORDING TO DRIVER.</li> <li>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.</li> <li>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.</li> <li>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</li> </ol> | <p style="text-align: center;">Cash </p> <p style="text-align: center;">OUT</p> <p><b>CHARGE</b></p>                           |   | <p style="text-align: center;"><b>Operator Signature</b></p>  |

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Nikita Print DELHI # 9810655549

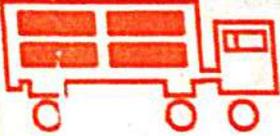
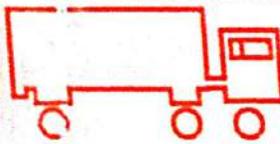
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|--|---|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | 07.04.2025<br><br>HR5BD 1392<br><br>WASTE   | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011657<br><br>TROLLA   |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 54585 Kg<br><br>16690 Kg<br><br>37895 Kg  |   | 07.04.25, 19:56<br><br>07.04.25, 19:04<br><br>Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service              |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | <b>CHARGE</b> <b>OUT</b> Cash      ₹<br>   |   | <b>Operator Signature</b>  |

//True Copy//

|   |   |  |
|---|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1 style="color: red;">JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|---|---|--|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 07.04.2025 | <b>S.No.</b>     | 011651 |
| <b>CARRIER NO.</b> | HR58D 1392 | <b>VEH. TYPE</b> |        |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      | TROLLA |

|   |                  |          |                 |
|---|------------------|----------|-----------------|
|     | <b>GROSS WT.</b> | 52545 Kg | 07.04.25, 15:49 |
|    | <b>TARE WT.</b>  | 16810 Kg | 07.04.25, 15:05 |
|  | <b>NET WT.</b>   | 35735 Kg |                 |

Our Motto : 1. Accuracy  
 2. Customer Satisfaction  
 3. Quick Service

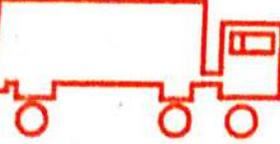
- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "T" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE** OUT Cash ₹

Operator Signature

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Nikita Print DELHI # 981063337

|   |   |   |  |
|---|---|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>  | 07.04.2025<br><br>HR58D 1392<br><br>WASTE   | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011643<br><br>TROLLA   |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 56595 Kg      07.04.25, 11:12<br><br>16865 Kg      07.04.25, 10:33<br><br>39730 Kg  |   | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.         | <b>CHARGE</b> Cash      ₹      00 / -   |   | <b>Operator Signature</b>  |

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//True Copy//

CAPACITY

100

TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE

24

HOURS

DATE

08.04.2025

S.No.

011672

CARRIER NO.

HR5BD 1392

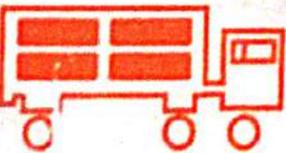
VEH. TYPE

MATERIAL

WASTE

TIME

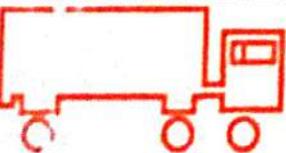
TROLLA



GROSS WT.

56410 Kg

08.04.25, 13:20



TARE WT.

16915 Kg

08.04.25, 12:23



NET WT.

39495 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. IT MANUALLY DECLARED BY THE DRIVER / PARTY.

CHARGE

OUT

Cash ₹

Operator Signature

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CAPACITY  
**100**  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

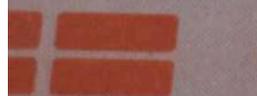
SERVICE  
**24**  
HOURS

DATE  
CARRIER NO.  
MATERIAL

08.04.2025  
HR5BD 1392  
WASTE

S.No.  
VEH. TYPE  
TIME

011682  
TROLLA

 GROSS WT.  
 TARE WT.  
 NET WT.

59560 Kg  
16795 Kg  
42765 Kg

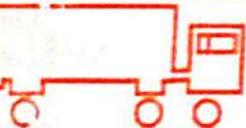
08.04.25, 18:12  
08.04.25, 17:32

- Our Motto :
- 1. Accuracy
  - 2. Customer Satisfaction
  - 3. Quick Service

RD WILL NOT BE AVAILABLE AFTER 7 DAYS.  
LE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.  
THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.  
SPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.  
MUALLY DECLARED BY THE DRIVER / PARTY.

OUT  
CHARGE  
Cash ₹

Operator Signature

|   |  |   |  |       |    |                 |       |    |                 |       |    |  |
|---|--|---|--|-------|----|-----------------|-------|----|-----------------|-------|----|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>  | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p>  |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |       |    |                 |       |    |                 |       |    |  |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>  | 08.04.2025<br><br>HR5BD 2703<br><br>WASTE  | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011687<br><br>TROLLA   |       |    |                 |       |    |                 |       |    |  |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b>  | <table style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 30%; text-align: center;">61330</td> <td style="width: 20%; text-align: center;">Kg</td> <td style="width: 50%; text-align: center;">08.04.25, 23:51</td> </tr> <tr> <td style="text-align: center;">16820</td> <td style="text-align: center;">Kg</td> <td style="text-align: center;">08.04.25, 23:15</td> </tr> <tr> <td style="text-align: center;">44510</td> <td style="text-align: center;">Kg</td> <td></td> </tr> </table> <p style="text-align: right; font-size: small;">Our Motto : 1. Accuracy<br/> 2. Customer Satisfaction<br/> 3. Quick Service</p> |   |  | 61330 | Kg | 08.04.25, 23:51 | 16820 | Kg | 08.04.25, 23:15 | 44510 | Kg |  |
| 61330   | Kg   | 08.04.25, 23:51   |  |       |    |                 |       |    |                 |       |    |  |
| 16820   | Kg   | 08.04.25, 23:15   |  |       |    |                 |       |    |                 |       |    |  |
| 44510   | Kg   |   |  |       |    |                 |       |    |                 |       |    |  |
| <b>TERMS</b> <ol style="list-style-type: none"> <li>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.</li> <li>2. VEHICLE NO 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.</li> <li>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.</li> <li>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.</li> <li>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</li> </ol> | <b>CHARGE</b> <b>UT</b> Cash      ₹<br>   |   | <b>Operator Signature</b>  |       |    |                 |       |    |                 |       |    |  |

Nikita Print DELHI # 9810655549

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Nikita Print DELHI # 9810655549

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|                                       |   |                                       |
|---------------------------------------|---|---------------------------------------|
| <b>CAPACITY</b><br><br><b>100 TON</b> | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) | <b>SERVICE</b><br><br><b>24 HOURS</b> |
|---------------------------------------|---|---------------------------------------|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 09.04.2025 | <b>S.No.</b>     | 011706 |
| <b>CARRIER NO.</b> | HR58D 2703 | <b>VEH. TYPE</b> | TROLLA |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      |        |

|                  |          |                 |
|------------------|----------|-----------------|
| <b>GROSS WT.</b> | 54300 Kg | 09.04.25, 21:21 |
| <b>TARE WT.</b>  | 16560 Kg | 09.04.25, 20:44 |
| <b>NET WT.</b>   | 37740 Kg |                 |

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

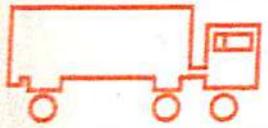
**CHARGE**      Cash      ₹

OUT

Operator Signature

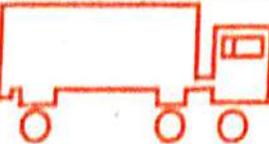
Nikita Print DELHI # 9810655549

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|   |  |   |  |  |  |
|---|--|---|--|--|--|
| <b>CAPACITY</b><br><br><b>100 TON</b>  |  | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> |  | <b>SERVICE</b><br><br><b>24 HOURS</b> |  |
| <b>DATE</b><br>09.04.2025   |  | <b>S.No.</b><br>011701  |  |  |  |
| <b>CARRIER NO.</b><br>HR58D 1392  |  | <b>VEH. TYPE</b><br>WASTE   |  |  |  |
| <b>MATERIAL</b><br>WASTE  |  | <b>TIME</b><br>TROLLA   |  |  |  |
|  <b>GROSS WT.</b><br>55930 Kg  |  | 09.04.25, 16:45   |  |  |  |
|  <b>TARE WT.</b><br>16700 Kg  |  | 09.04.25, 15:47   |  |  |  |
|  <b>NET WT.</b><br>39230 Kg  |  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service   |  |  |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. |  | <b>CHARGE</b><br>OUT  |  | Cash ₹   |  |
|   |  |   |  | <b>Operator Signature</b>  |  |

|   |                               |  |
|---|-------------------------------|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <b>JAI LAXMI DHARAM KANTA</b> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
| Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta)                              |                               |  |

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 09.04.2025 | <b>S.No.</b>     | 01169B |
| <b>CARRIER NO.</b> | HR58D 2703 | <b>VEH. TYPE</b> |        |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      | TROLLA |

|  |          |                 |
|--|----------|-----------------|
| <br><b>GROSS WT.</b> | 55150 Kg | 09.04.25, 16:26 |
| <br><b>TARE WT.</b> | 16450 Kg | 09.04.25, 13:44 |
| <br><b>NET WT.</b> | 38700 Kg |                 |

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

**TERMS**

1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
5. \*M\* MANUALLY DECLARED BY THE DRIVER / PARTY.

|               |        |                           |
|---------------|--------|---------------------------|
| <b>CHARGE</b> | Cash ₹ | <b>Operator Signature</b> |
|---------------|--------|---------------------------|

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//True Copy//

CAPACITY

100  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE

24  
HOURS

DATE

09.04.2025

S.No.

011692

CARRIER NO.

HR58D 1392

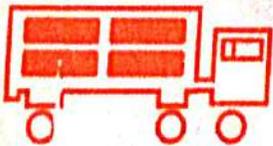
VEH. TYPE

MATERIAL

WASTE

TIME

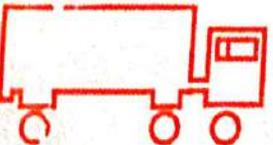
TROLLA



GROSS  
WT.

54935 Kg

09.04.25, 11:12



TARE  
WT.

16745 Kg

09.04.25, 10:24



NET WT.

38190 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

TERMS

- 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
- 2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
- 3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
- 4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
- 5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

CHARGE

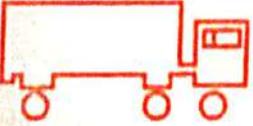
OUT

Cash ₹

Operator Signature

Nikita Print DELHI # 9810655549

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|  |   |  |  |          |                 |          |                 |          |  |
|--|---|--|--|----------|-----------------|----------|-----------------|----------|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p>   |  | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |          |                 |          |                 |          |  |
| <b>DATE</b><br>_____<br><b>CARRIER NO.</b><br>_____<br><b>MATERIAL</b><br>_____  | 10.04.2025<br><br>HR58D 2703<br><br>WASTE   | <b>S.No.</b><br>_____<br><b>VEH. TYPE</b><br>_____<br><b>TIME</b><br>_____ | 011735<br><br><br><br>TROLLA   |          |                 |          |                 |          |  |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | <table style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 30%; text-align: center;">57040 Kg</td> <td style="width: 30%; text-align: center;">10.04.25, 19:33</td> </tr> <tr> <td style="text-align: center;">16800 Kg</td> <td style="text-align: center;">10.04.25, 18:52</td> </tr> <tr> <td style="text-align: center;">40240 Kg</td> <td></td> </tr> </table> <p style="text-align: right; margin-top: 10px;">                 Our Motto : 1. Accuracy<br/>                 2. Customer Satisfaction<br/>                 3. Quick Service             </p> |  |  | 57040 Kg | 10.04.25, 19:33 | 16800 Kg | 10.04.25, 18:52 | 40240 Kg |  |
| 57040 Kg   | 10.04.25, 19:33   |  |  |          |                 |          |                 |          |  |
| 16800 Kg   | 10.04.25, 18:52   |  |  |          |                 |          |                 |          |  |
| 40240 Kg   |   |  |  |          |                 |          |                 |          |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | <b>CHARGE</b> <b>UT</b> Cash      ₹<br>_____      0 / -   |  | <b>Operator Signature</b><br>_____   |          |                 |          |                 |          |  |

Nikita Print DELHI # 9810655549

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CAPACITY

100

TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE

24

HOURS

DATE

10.04.2025

S.No.

011713

CARRIER NO.

HR58D 2703

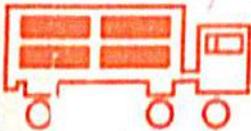
VEH. TYPE

WASTE

TROLLA

MATERIAL

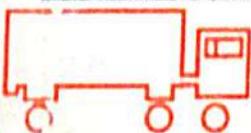
TIME



GROSS WT.

53975 Kg

10.04.25, 08:23



TARE WT.

16460 Kg

10.04.25, 07:37



NET WT.

37515 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

OUT CHARGE

Cash ₹

Operator Signature

Nikita Print DELHI # 9810655549

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|  |   |   |   |
|--|---|---|---|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b>            |
| <b>DATE</b><br>_____<br><b>CARRIER NO.</b><br>_____<br><b>MATERIAL</b>   | 10.04.2025<br>HR58D 1392<br>WASTE   | <b>S.No.</b><br>_____<br><b>VEH. TYPE</b><br>_____<br><b>TIME</b> | 011717<br>TROLLA  |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b>   | 56070 Kg      10.04.25, 10:12<br>16685 Kg      10.04.25, 09:11<br>39385 Kg  |   | <p style="text-align: right;">Our Motto : 1. Accuracy<br/>                 2. Customer Satisfaction<br/>                 3. Quick Service</p> |
| <b>TERMS</b> <ol style="list-style-type: none"> <li>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.</li> <li>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.</li> <li>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.</li> <li>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.</li> <li>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</li> </ol> | CASH OUT      ₹<br><b>CHARGE</b>  |   | <b>Operator Signature</b>   |

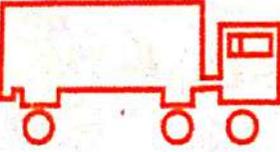
Nikita Print DELHI # 9810655549

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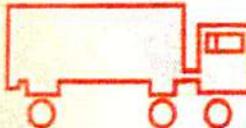
672

71

|   |   |   |  |
|---|---|---|--|
| <b>CAPACITY</b><br><br><b>100 TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> |   | <b>SERVICE</b><br><br><b>24 HOURS</b> |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>  | 11.04.2025<br><br>HR58D 2703<br><br>WASTE   | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011755<br><br>TROLLA   |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 58590 Kg      11.04.25, 16:03<br><br>16600 Kg      11.04.25, 15:02<br><br>41990 Kg  |   | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.         | <b>CHARGE</b> OUT      Cash      ₹  |   | <b>Operator Signature</b>  |

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//True Copy//

|  |   |   |  |
|--|---|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | 11.04.2025<br><br>HR58D 1392<br><br>WASTE   | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011756<br><br>TROLLA   |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 58360 KG      11.04.25, 16:50<br>16815 KG      11.04.25, 15:20<br>41545 KG  |   | <b>Our Motto</b> 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service   |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | <b>CHARGE</b> OUT      Cash      ₹  |   | <b>Operator Signature</b>  |

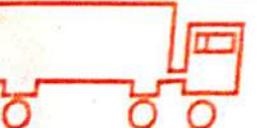
Nikita Print DELHI # 9810655549

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//True Copy//

Nikita Print DELHI # 9810655549

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|  |   |   |  |
|--|---|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | 11.04.2025<br><br>HR58D 2703<br><br>WASTE   | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011743<br><br>TROLLA   |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 56640 Kg      11.04.25.09:32<br><br>16640 Kg      11.04.25.08:19<br><br>40000 Kg  |   | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | <b>CHARGE</b> OUT      Cash      ₹  |   | <b>Operator Signature</b>  |

CAPACITY

100  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE

24  
HOURS

DATE

11.04.2025

S.No.

011744

CARRIER NO.

HR58D 1392

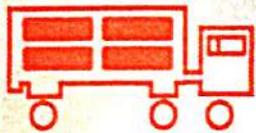
VEH. TYPE

TROLLA

MATERIAL

WASTE

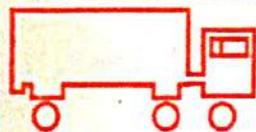
TIME



GROSS  
WT.

57050 Kg

11.04.25, 10:03



TARE  
WT.

16615 Kg

11.04.25, 09:05



NET WT.

40435 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

TERMS

- 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
- 2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
- 3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
- 4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
- 5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

CHARGE

OUT

Cash

Operator Signature

Nikita Print DELHI # 9810655549

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**100**  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE  
**24**  
HOURS

DATE

12.04.2025

S.No.

011787

CARRIER NO.

HR58D 2703

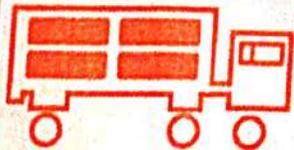
VEH. TYPE

MATERIAL

WASTE

TIME

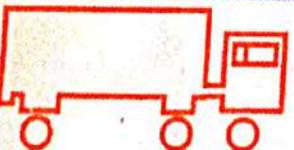
TROLLA



GROSS  
WT.

57370 Kg

12.04.25, 20:09



TARE  
WT.

16595 Kg

12.04.25, 19:28



NET WT.

40775 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

**TERMS**

1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE**

OUT

Cash



Operator Signature

Nikita Print DELHI # 9810655549

बेटी बचाओ - बेटी पढ़ाओ

CAPACITY  
**100**  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE  
**24**  
HOURS

DATE

12.04.2025

S.No.

011783

CARRIER NO.

HR5BD 1392

VEH. TYPE

TROLLA

MATERIAL

WASTE

TIME

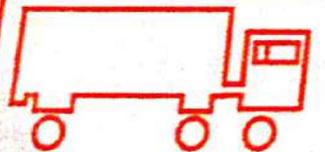
Nikita Print DELHI # 9810655549



GROSS  
WT.

58960 Kg

12.04.25, 17:25



TARE  
WT.

16770 Kg

12.04.25, 16:44



NET WT.

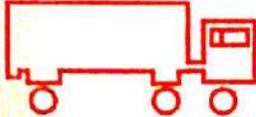
42190 Kg

Our Motto : 1. Accuracy  
2. Customer S  
3. Quick Serv

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

Cash ₹  
CHARGE OUT

Operator S

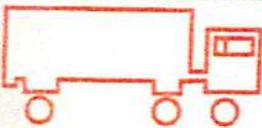
|   |   |   |  |                 |       |    |                 |       |    |  |
|---|---|---|--|-----------------|-------|----|-----------------|-------|----|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>  | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p>   |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |                 |       |    |                 |       |    |  |
| <b>DATE</b><br>_____<br><b>CARRIER NO.</b><br>_____<br><b>MATERIAL</b>  | 12.04.2025<br><br>HR58D 2703<br><br>WASTE   | <b>S.No.</b><br>_____<br><b>VEH. TYPE</b><br>_____<br><b>TIME</b> | 011777<br><br>TROLLA   |                 |       |    |                 |       |    |  |
| <br><b>GROSS WT.</b><br>_____<br><br><b>TARE WT.</b><br>_____<br><br><b>NET WT.</b> | <table border="0"> <tr> <td style="text-align: center;">56915</td> <td style="text-align: center;">Kg</td> <td style="text-align: center;">12.04.25, 14:24</td> </tr> <tr> <td style="text-align: center;">16565</td> <td style="text-align: center;">Kg</td> <td style="text-align: center;">12.04.25, 13:25</td> </tr> <tr> <td style="text-align: center;">40350</td> <td style="text-align: center;">Kg</td> <td></td> </tr> </table> | 56915   | Kg   | 12.04.25, 14:24 | 16565 | Kg | 12.04.25, 13:25 | 40350 | Kg |  |
| 56915   | Kg  | 12.04.25, 14:24   |  |                 |       |    |                 |       |    |  |
| 16565   | Kg  | 12.04.25, 13:25   |  |                 |       |    |                 |       |    |  |
| 40350   | Kg  |   |  |                 |       |    |                 |       |    |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.                           | <b>CHARGE</b> OUT      Cash      ₹  | <b>Operator Signature</b>   |  |                 |       |    |                 |       |    |  |

Nikita Print DELHI # 9810655549

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Nikita Print DELHI # 9810655549

बेटी बचाओ - बेटी पढ़ाओ

|  |            |   |   |                               |
|--|------------|---|---|-------------------------------|
| CAPACITY<br><b>100</b><br>TON  |            | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) |   | SERVICE<br><b>24</b><br>HOURS |
| DATE   | 12.04.2025 | S.No.   | 011774  |                               |
| CARRIER NO.  | HR58D 1392 | VEH. TYPE   | TROLLA  |                               |
| MATERIAL   | WASTE      | TIME  |   |                               |
|  GROSS WT.  | 56230      | Kg  | 12.04.25.13:49  |                               |
|  TARE WT.  | 16810      | Kg  | 12.04.25.13:01  |                               |
|  NET WT.  | 39420      | Kg  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |                               |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. |            | Cash <br>OUT<br><b>CHARGE</b>                  |   | Operator Signature            |

//True Copy//

Nikita Print DELHI # 9810655549

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CAPACITY

100  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE

24  
HOURS

DATE

12.04.2025

S.No.

011769

CARRIER NO.

HR58D 2703

VEH. TYPE

TROLLA

MATERIAL

WASTE

TIME

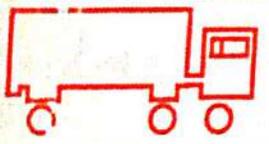


GROSS  
WT.

57460

Kg

12.04.25, 08:44



TARE  
WT.

16745

Kg

12.04.25, 06:10



NET WT.

40715

Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

TERMS

- 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
- 2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
- 3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
- 4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
- 5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

Cash OUT CHARGE

Operator Signature

CAPACITY

100  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE

24  
HOURS

DATE

12.04.2025

S.No.

011755

CARRIER NO.

HR58D 1392

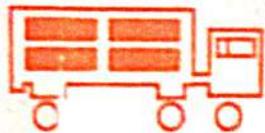
VEH. TYPE

WASTE

TROLLA

MATERIAL

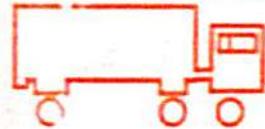
TIME



GROSS  
WT.

56025 KG

12.04.25, 07:13



TARE  
WT.

16980 KG

12.04.25, 06:03



NET WT.

39045 KG

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

OUT  
CHARGE

Operator Signature

Nikita Print DELHI # 9810655549

श्री लक्ष्मी धरम कान्ता

CAPACITY

100  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE

24  
HOURS

DATE

12.04.2025

S.No.

011768

CARRIER NO.

HR58D 1392

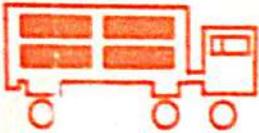
VEH. TYPE

TROLLA

MATERIAL

WASTE

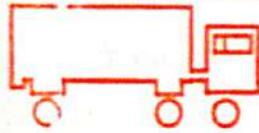
TIME



GROSS  
WT.

56025 Kg

12.04.25, 07:13



TARE  
WT.

16980 Kg

12.04.25, 06:03



NET WT.

39045 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

TERMS

1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

OUT

CHARGE

₹

Operator Signature

Nikita Print DELHI # 9810655549

जेपी धारम - जेपी धारम

CAPACITY  
**100**  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

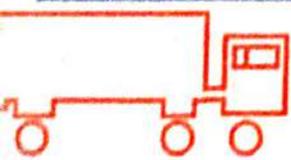
SERVICE  
**24**  
HOURS

DATE  
CARRIER NO.  
MATERIAL

13.04.2025  
HR58D 1392  
WASTE

S.No.  
VEH. TYPE  
TIME

011806  
TROLLA

 GROSS WT.  
 TARE WT.  
 NET WT.

57590 Kg      13.04.25, 15:00  
16695 Kg      13.04.25, 13:52  
40895 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

- 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
- 2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
- 3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
- 4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
- 5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

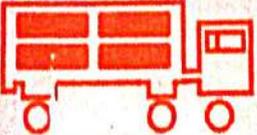
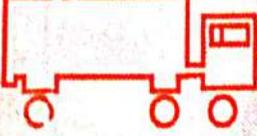
Cash   
CHARGE OUT

Operator Signature



|  |   |  |
|--|---|--|
| <b>CAPACITY</b><br><br><b>100 TON</b> | <h1>JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24 HOURS</b> |
|--|---|--|

|                             |            |                           |        |
|-----------------------------|------------|---------------------------|--------|
| <b>DATE</b><br>_____        | 13.04.2025 | <b>S.No.</b><br>_____     | 011797 |
| <b>CARRIER NO.</b><br>_____ | HR5BD 1392 | <b>VEH. TYPE</b><br>_____ |        |
| <b>MATERIAL</b><br>_____    | WASTE      | <b>TIME</b><br>_____      | TROLLA |

|  |          |                 |
|--|----------|-----------------|
|  <b>GROSS WT.</b> | 57470 Kg | 13.04.25, 09:31 |
|  <b>TARE WT.</b> | 16750 Kg | 13.04.25, 08:59 |
|  <b>NET WT.</b> | 40720 Kg |                 |

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE** OUT

Cash ₹ 0/-

Operator Signature

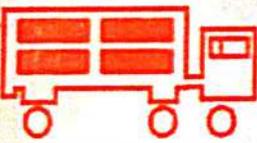
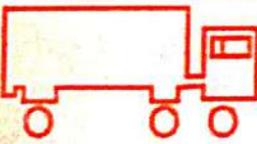
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Nikita Print DELHI # 9810655549

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|  |  |  |
|--|--|--|
| <b>CAPACITY</b><br><br><b>100 TON</b> | <h1 style="color: red;">JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>(Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24 HOURS</b> |
|--|--|--|

|                             |            |                           |        |
|-----------------------------|------------|---------------------------|--------|
| <b>DATE</b><br>_____        | 13.04.2025 | <b>S.No.</b><br>_____     | 011793 |
| <b>CARRIER NO.</b><br>_____ | HR58D 2703 | <b>VEH. TYPE</b><br>_____ |        |
| <b>MATERIAL</b><br>_____    | WASTE      | <b>TIME</b><br>_____      | TROLLA |

|   |          |                 |
|---|----------|-----------------|
| <br><b>GROSS WT.</b> | 56450 Kg | 13.04.25, 08:51 |
| <br><b>TARE WT.</b> | 16565 Kg | 13.04.25, 07:13 |
| <br><b>NET WT.</b> | 39885 Kg |                 |

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE**      Cash      ₹

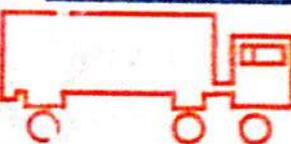
Operator Signature

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|   |   |  |
|---|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1 style="color: red;">JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|---|---|--|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 14.04.2025 | <b>S.No.</b>     | 011841 |
| <b>CARRIER NO.</b> | HR5BD 2703 | <b>VEH. TYPE</b> |        |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      | TROLLA |

|  |          |                |
|--|----------|----------------|
| <br><b>GROSS WT.</b> | 57065 Kg | 14.04.25.18:15 |
| <br><b>TARE WT.</b> | 16800 Kg | 14.04.25.16:51 |
| <br><b>NET WT.</b> | 40265 Kg |                |

Our Motto : 1. Accuracy  
 2. Customer Satisfaction  
 3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

|                            |                    |
|----------------------------|--------------------|
| <b>CHARGE</b><br>DASH<br>₹ | Operator Signature |
|----------------------------|--------------------|

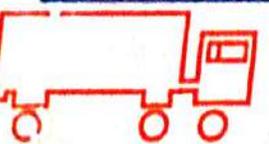
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Nikita Print DELHI # 9610655549

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|  |   |  |
|--|---|--|
| <b>CAPACITY</b><br><br><b>100 TON</b> | <h1 style="color: red;">JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24 HOURS</b> |
|--|---|--|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 14.04.2025 | <b>S.No.</b>     | 011823 |
| <b>CARRIER NO.</b> | HR58D2703  | <b>VEH. TYPE</b> |        |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      | TROLLA |

|   |          |                 |
|---|----------|-----------------|
| <br><b>GROSS WT.</b> | 56355 Kg | 14.04.25, 11:02 |
| <br><b>TARE WT.</b> | 16520 Kg | 14.04.25, 10:23 |
| <br><b>NET WT.</b> | 39835 Kg |                 |

**Our Motto :** 1. Accuracy  
 2. Customer Satisfaction  
 3. Quick Service

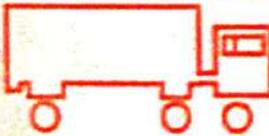
- TERMS**
- RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  - VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  - ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  - ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  - "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

Cash  
 OUT  
**CHARGE**

₹  
 Operator Signature

|   |   |   |
|---|---|---|
| <b>CAPACITY</b><br><b>100</b><br><b>TON</b> | <b>JAI LAXMI DHARAM KANTA</b><br>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharam Kanta) | <b>SERVICE</b><br><b>24</b><br><b>HOURS</b> |
|---|---|---|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 14.04.2025 | <b>S.No.</b>     | 011820 |
| <b>CARRIER NO.</b> | HR5BD 1392 | <b>VEH. TYPE</b> |        |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      | TROLLA |

|   |       |    |                |
|---|-------|----|----------------|
| <br><b>GROSS WT.</b> | 57355 | KG | 14.04.25,09:43 |
| <br><b>TARE WT.</b> | 16725 | KG | 14.04.25,09:07 |
| <br><b>NET WT.</b> | 40630 | KG |                |

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE** OUT

CASH

₹

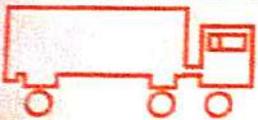
Operator Signature

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|   |  |   |  |  |  |
|---|--|---|--|--|--|
| <b>CAPACITY</b><br><br><b>100 TON</b>  |  | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> |  | <b>SERVICE</b><br><br><b>24 HOURS</b> |  |
| <b>DATE</b><br>_____<br>15.04.2025  |  | <b>S.No.</b><br>_____<br>011882   |  |  |  |
| <b>CARRIER NO.</b><br>_____<br>HR58D 2703   |  | <b>VEH. TYPE</b><br>_____<br>TROLLA   |  |  |  |
| <b>MATERIAL</b><br>_____<br>WASTE   |  | <b>TIME</b><br>_____<br>TROLLA  |  |  |  |
|  <b>GROSS WT.</b>  |  | 58295 Kg  |  | 15.04.25, 21:54  |  |
|  <b>TARE WT.</b>  |  | 16665 Kg  |  | 15.04.25, 21:08  |  |
|  <b>NET WT.</b>  |  | 41630 Kg  |  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service  |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILASLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. |  | <b>CHARGE</b>   |  | Cash ₹<br>                          |  |
|   |  |   |  | <b>Operator Signature</b>  |  |

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CAPACITY  
**100**  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

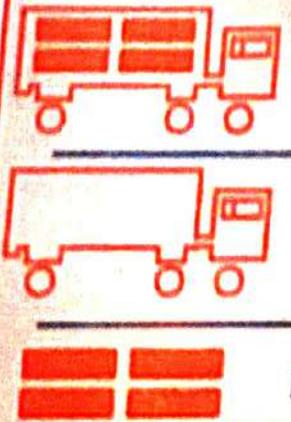
SERVICE  
**24**  
HOURS

DATE  
CARRIER NO.  
MATERIAL

15.04.2025  
HR58D 1392  
WASTE

S.No.  
VEH. TYPE  
TIME

011854  
TROLLA



GROSS WT.  
TARE WT.  
NET WT.

58845 Kg  
17055 Kg  
41790 Kg

15.04.25, 09:59  
15.04.25, 09:05

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

TERMS

- 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
- 2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
- 3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
- 4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
- 5. "W" MANUALLY DECLARED BY THE DRIVER / PARTY.

CHARGE

Cash ₹ 0/-

Operator Signature

|                             |  |  |                    |
|-----------------------------|--|--|--------------------|
| CAPACITY<br><b>00</b><br>ON | <b>JAI LAXMI DHARAM KANTA</b>  |  | SERVICE            |
|                             | Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br>(Fully Computerised Dharan Kanta) |  | <b>24</b><br>HOURS |

|        |            |           |        |
|--------|------------|-----------|--------|
| ER NO. | 15.04.2025 | S.No.     | 011873 |
| IAL    | HR58D 2703 | VEH. TYPE |        |
|        | WASTE      | TIME      | TROLLA |

|  |       |    |                 |
|--|-------|----|-----------------|
|  <b>GROSS WT.</b><br> <b>TARE WT.</b><br> <b>NET WT.</b> | 56055 | Kg | 15.04.25, 17:09 |
|  | 16740 | Kg | 15.04.25, 16:17 |
|  | 39315 | Kg |                 |

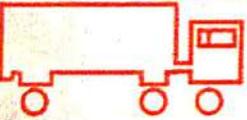
**Our Motto :** 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

NOT BE AVAILABLE AFTER 7 DAYS.  
MATERIAL IS WRITTEN ACCORDING TO DRIVER.  
VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.  
WE ARE SUBJECT TO PANIPAT JURISDICTION ONLY.  
DECLARED BY THE DRIVER / PARTY.

**CHARGE** OUT Cash 

Operator Signature

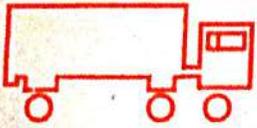
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|  |   |   |  |
|--|---|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | 15.04.2025<br><br>HR58D 2703<br><br>WASTE   | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b>   | 011853<br><br>TROLLA   |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 55245 Kg<br><br>16700 Kg<br><br>38545 Kg  | 15.04.25.09:32<br><br>15.04.25.08:50<br><br><p style="text-align: right;">Our Motto : 1. Accuracy<br/>                 2. Customer Satisfaction<br/>                 3. Quick Service</p> |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | OUT<br><b>CHARGE</b>  |   | Cash<br>₹<br>Operator Signature  |

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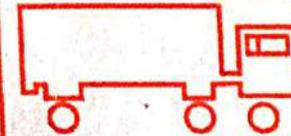
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|  |   |  |   |
|--|---|--|---|
| <b>CAPACITY</b><br><br><b>100 TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p> |  | <b>SERVICE</b><br><br><b>24 HOURS</b>  |
| <b>DATE</b><br>_____<br><b>CARRIER NO.</b><br>_____<br><b>MATERIAL</b><br>_____  | 16.04.2025<br><br>HR58D 2703<br><br>WASTE   | <b>S.No.</b><br>_____<br><b>VEH. TYPE</b><br>_____<br><b>TIME</b><br>_____ | 011918<br><br>TROLLA  |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | 58630 Kg<br><br>16530 Kg<br><br>42100 Kg  |  | 16.04.25, 18:23<br><br>16.04.25, 17:42<br><br><p style="text-align: right;">Our Motto : 1. Accuracy<br/>                 2. Customer Satisfaction<br/>                 3. Quick Service</p> |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | <p style="text-align: center;">OUT CHARGE</p> <p style="text-align: right;">Cash ₹</p>  |  | Operator Signature  |

Nikita Print DELHI # 9810655549

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|  |   |   |  |
|--|---|---|--|
| <b>CAPACITY</b><br><br><b>100 TON</b>  | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> |   | <b>SERVICE</b><br><br><b>24 HOURS</b> |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | <p style="text-align: center;">16.04.2025</p> <p style="text-align: center;">HR58D 1392</p> <p style="text-align: center;">WASTE</p>  | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | <p style="text-align: center;">011915</p> <p style="text-align: center;">TROLLA</p>                                      |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b>  | <p style="text-align: center;">57200 Kg      16.04.25, 16:18</p> <p style="text-align: center;">16780 Kg      16.04.25, 15:41</p> <p style="text-align: center;">40420 Kg</p>                       |   | <p style="text-align: right;">Our Motto : 1. Accuracy<br/> 2. Customer Satisfaction<br/> 3. Quick Service</p>            |
| <b>TERMS</b> <ol style="list-style-type: none"> <li>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.</li> <li>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.</li> <li>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.</li> <li>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.</li> <li>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</li> </ol> | <b>CHARGE</b> OUT      Cash      ₹  |   | <b>Operator Signature</b>  |

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|  |   |  |
|--|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1 style="color: red;">JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|--|---|--|

DATE

16.04.2025

S.No.

011705

CARRIER NO.

HR58D 2703

VEH. TYPE

MATERIAL

WASTE

TIME

TROLLA



**GROSS WT.**

57070 Kg

16.04.25, 13:11



**TARE WT.**

16605 Kg

16.04.25, 12:35



**NET WT.**

40465 Kg

- Our Motto :**
1. Accuracy
  2. Customer Satisfaction
  3. Quick Service

1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE**

Cash

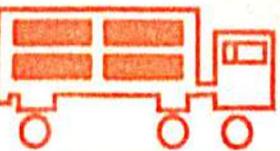
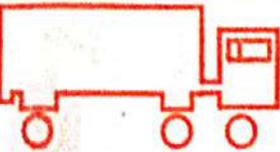
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**Operator Signature**

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|   |   |  |
|---|---|--|
| <b>CAPACITY</b><br><br><b>100 TON</b> | <h1>JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24 HOURS</b> |
|---|---|--|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 16.04.2025 | <b>S.No.</b>     | 011894 |
| <b>CARRIER NO.</b> | HR58D 1392 | <b>VEH. TYPE</b> |        |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      | TROLLA |

|   |          |  |
|---|----------|--|
|  <b>GROSS WT.</b> | 57660 Kg | 16.04.25, 10:29  |
|  <b>TARE WT.</b> | 16830 Kg | 16.04.25, 09:28  |
|  <b>NET WT.</b> | 40830 Kg | <p>Our Motto : 1. Accuracy<br/> 2. Customer Satisfaction<br/> 3. Quick Service</p> |

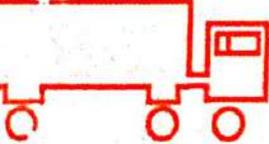
**TERMS**

1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
5. \*M\* MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE** OUT Cash ₹

Operator Signature

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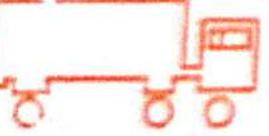
|  |   |   |   |
|--|---|---|---|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>  | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b>                  |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | <p>16.04.2025</p> <p>HR58D 2703</p> <p>WASTE</p>  | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | <p>011889</p> <p>TROLLA</p>   |
|  <p><b>GROSS WT.</b></p> <hr/>  <p><b>TARE WT.</b></p> <hr/>  <p><b>NET WT.</b></p> | <p>58950 Kg      16.04.25, 08:34</p> <p>16605 Kg      16.04.25, 07:58</p> <p>42345 Kg</p>   |   | <p><b>Our Motto :</b></p> <ol style="list-style-type: none"> <li>1. Accuracy</li> <li>2. Customer Satisfaction</li> <li>3. Quick Service</li> </ol> |
| <p>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.</p> <p>2. VEHICLE NO. &amp; MATERIAL IS WRITTEN ACCORDING TO DRIVER.</p> <p>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.</p> <p>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.</p> <p>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</p>             | <p style="text-align: center;">OUT</p> <p><b>CHARGE</b>      Cash      ₹</p>  | <p style="text-align: center;">Operator Signature</p>       |   |

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//True Copy//

|   |   |  |
|---|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|---|---|--|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 17.04.2023 | <b>S.No.</b>     | 011962 |
| <b>CARRIER NO.</b> | HR58D 1392 | <b>VEH. TYPE</b> | TRUCK  |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      |        |

|  |          |   |
|--|----------|---|
| <br><b>GROSS WT.</b> | 58020 KG | 17.04.23, 22:29   |
| <br><b>TARE WT.</b> | 16745 KG | 17.04.23, 20:20   |
| <br><b>NET WT.</b> | 41275 KG | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service |

- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE** **OUT** **Cash** ₹

**Operator Signature**

CAPACITY  
**100**  
TON

# JAI LAXMI DHARAM KANTA

Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113  
(Fully Computerised Dharam Kanta)

SERVICE  
**24**  
HOURS

DATE

17.04.2025

S.No.

011957

CARRIER NO.

HR58D 2703

VEH. TYPE

TROLLA

MATERIAL

WASTE

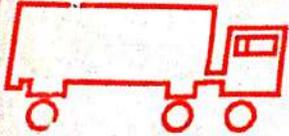
TIME



GROSS  
WT.

56400 Kg

17.04.25, 18:00



TARE  
WT.

16470 Kg

17.04.25, 17:19



NET WT.

39930 Kg

Our Motto : 1. Accuracy  
2. Customer Satisfaction  
3. Quick Service

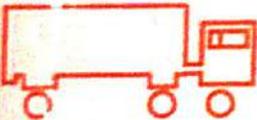
- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

Cash   
 CHARGE OUT

Operator Signature

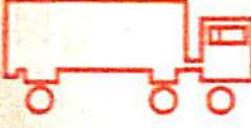
Nikita Print DELHI # 9810655549

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|  |  |   |  |       |     |                 |                           |    |                 |       |    |  |
|--|--|---|--|-------|-----|-----------------|---------------------------|----|-----------------|-------|----|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p>  |   | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |       |     |                 |                           |    |                 |       |    |  |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | 17.04.2025<br><br>HR58D 2703<br><br>WASTE  | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011941<br><br>TROLLA   |       |     |                 |                           |    |                 |       |    |  |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b>   | <table style="width: 100%; border-collapse: collapse;"> <tr> <td style="text-align: center; width: 30%;">56865</td> <td style="text-align: center; width: 20%;">Kg</td> <td style="text-align: center; width: 50%;">17.04.25, 12:31</td> </tr> <tr> <td style="text-align: center;">16470</td> <td style="text-align: center;">Kg</td> <td style="text-align: center;">17.04.25, 11:28</td> </tr> <tr> <td style="text-align: center;">40395</td> <td style="text-align: center;">Kg</td> <td></td> </tr> </table> |   |  | 56865 | Kg  | 17.04.25, 12:31 | 16470                     | Kg | 17.04.25, 11:28 | 40395 | Kg |  |
| 56865  | Kg   | 17.04.25, 12:31   |  |       |     |                 |                           |    |                 |       |    |  |
| 16470  | Kg   | 17.04.25, 11:28   |  |       |     |                 |                           |    |                 |       |    |  |
| 40395  | Kg   |   |  |       |     |                 |                           |    |                 |       |    |  |
| <b>TERMS</b> <ol style="list-style-type: none"> <li>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.</li> <li>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.</li> <li>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.</li> <li>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.</li> <li>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</li> </ol> | <b>CHARGE</b> <table style="width: 100%; border-collapse: collapse;"> <tr> <td style="text-align: center;">Cash</td> <td style="text-align: center;">₹</td> </tr> <tr> <td style="text-align: center;">0/-</td> <td style="text-align: center;">-</td> </tr> </table>  |   | Cash   | ₹     | 0/- | -               | <b>Operator Signature</b> |    |                 |       |    |  |
| Cash   | ₹  |   |  |       |     |                 |                           |    |                 |       |    |  |
| 0/-  | -  |   |  |       |     |                 |                           |    |                 |       |    |  |

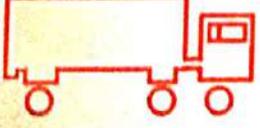
Nikita Print DELHI # 9810655549

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|  |   |   |  |          |                |          |                |          |  |
|--|---|---|--|----------|----------------|----------|----------------|----------|--|
| <b>CAPACITY</b><br><br><b>100 TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p>   |   | <b>SERVICE</b><br><br><b>24 HOURS</b> |          |                |          |                |          |  |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | 17.04.2025<br>HR5BD 2703<br>WASTE   | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011930<br>TROLLA   |          |                |          |                |          |  |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | <table style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 30%; text-align: center;">57080 Kg</td> <td style="width: 30%; text-align: center;">17.04.25.07:55</td> </tr> <tr> <td style="text-align: center;">16500 Kg</td> <td style="text-align: center;">17.04.25.06:49</td> </tr> <tr> <td style="text-align: center;">40580 Kg</td> <td></td> </tr> </table> |   |  | 57080 Kg | 17.04.25.07:55 | 16500 Kg | 17.04.25.06:49 | 40580 Kg |  |
| 57080 Kg   | 17.04.25.07:55  |   |  |          |                |          |                |          |  |
| 16500 Kg   | 17.04.25.06:49  |   |  |          |                |          |                |          |  |
| 40580 Kg   |   |   |  |          |                |          |                |          |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. & MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "W" MANUALLY DECLARED BY THE DRIVER / PARTY.            | <b>CHARGE OUT</b><br>Cash ₹   |   | <b>Operator Signature</b>  |          |                |          |                |          |  |

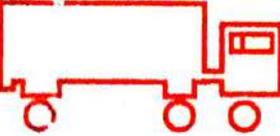
Nikita Print DELHI # 9810655549

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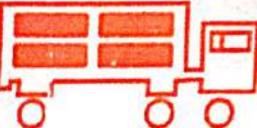
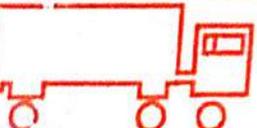
|  |   |  |  |       |    |                 |       |    |                 |       |    |  |
|--|---|--|--|-------|----|-----------------|-------|----|-----------------|-------|----|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b>   | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>                 (Fully Computerised Dharam Kanta)</p>   |  | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |       |    |                 |       |    |                 |       |    |  |
| <b>DATE</b><br>_____<br><b>CARRIER NO.</b><br>_____<br><b>MATERIAL</b><br>_____  | 18.04.2025<br><br>HR58D 2703<br><br>WASTE   | <b>S.No.</b><br>_____<br><b>VEH. TYPE</b><br>_____<br><b>TIME</b><br>_____ | 011992<br><br>TROLLA   |       |    |                 |       |    |                 |       |    |  |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b> | <table style="width: 100%; border-collapse: collapse;"> <tr> <td style="width: 20%; text-align: right;">55995</td> <td style="width: 20%; text-align: center;">Kg</td> <td style="width: 60%; text-align: right;">18.04.25, 17:09</td> </tr> <tr> <td style="text-align: right;">16650</td> <td style="text-align: center;">Kg</td> <td style="text-align: right;">18.04.25, 16:28</td> </tr> <tr> <td style="text-align: right;">39345</td> <td style="text-align: center;">Kg</td> <td></td> </tr> </table> |  |  | 55995 | Kg | 18.04.25, 17:09 | 16650 | Kg | 18.04.25, 16:28 | 39345 | Kg |  |
| 55995  | Kg  | 18.04.25, 17:09  |  |       |    |                 |       |    |                 |       |    |  |
| 16650  | Kg  | 18.04.25, 16:28  |  |       |    |                 |       |    |                 |       |    |  |
| 39345  | Kg  |  |  |       |    |                 |       |    |                 |       |    |  |
| <b>TERMS</b><br>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.            | Cash<br>OUT<br>CHARGE      0 / ₹  |  | Our Motto : 1. Accuracy<br>2. Customer Satisfaction<br>3. Quick Service<br><br>Operator Signature                                  |       |    |                 |       |    |                 |       |    |  |

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|--|---|---|--|----|-----------------|-------|----|-----------------|-------|----|--|---|
| <b>CAPACITY</b><br><br><b>100 TON</b>  | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p>   |   | <b>SERVICE</b><br><br><b>24 HOURS</b> |    |                 |       |    |                 |       |    |  |   |
| <b>DATE</b><br><hr/> <b>CARRIER NO.</b><br><hr/> <b>MATERIAL</b>   | 18.04.2025<br><br>HR5BD 1392<br><br>WASTE   | <b>S.No.</b><br><hr/> <b>VEH. TYPE</b><br><hr/> <b>TIME</b> | 011991<br><br><br><br>TROLLA   |    |                 |       |    |                 |       |    |  |   |
|  <b>GROSS WT.</b><br><hr/>  <b>TARE WT.</b><br><hr/>  <b>NET WT.</b>  | <table border="0"> <tr> <td style="text-align: center;">54845</td> <td style="text-align: center;">Kg</td> <td style="text-align: center;">18.04.25, 16:10</td> </tr> <tr> <td style="text-align: center;">16680</td> <td style="text-align: center;">Kg</td> <td style="text-align: center;">18.04.25, 15:31</td> </tr> <tr> <td style="text-align: center;">38165</td> <td style="text-align: center;">Kg</td> <td></td> </tr> </table> |   | 54845  | Kg | 18.04.25, 16:10 | 16680 | Kg | 18.04.25, 15:31 | 38165 | Kg |  | <p><b>Our Motto :</b></p> <ol style="list-style-type: none"> <li>1. Accuracy</li> <li>2. Customer Satisfaction</li> <li>3. Quick Service</li> </ol> |
| 54845  | Kg  | 18.04.25, 16:10   |  |    |                 |       |    |                 |       |    |  |   |
| 16680  | Kg  | 18.04.25, 15:31   |  |    |                 |       |    |                 |       |    |  |   |
| 38165  | Kg  |   |  |    |                 |       |    |                 |       |    |  |   |
| <b>TERMS</b> <ol style="list-style-type: none"> <li>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.</li> <li>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.</li> <li>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.</li> <li>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.</li> <li>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</li> </ol> | <b>CHARGE</b> OUT      Cash      ₹  |   | <b>Operator Signature</b>  |    |                 |       |    |                 |       |    |  |   |

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|  |   |   |  |
|--|---|---|--|
| <p>CAPACITY</p> <p><b>100</b></p> <p>TON</p>   | <p><b>JAI LAXMI DHARAM KANTA</b></p> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>(Fully Computerised Dharam Kanta)</p> |   | <p>SERVICE</p> <p><b>24</b></p> <p>HOURS</p>                                     |
| <p>DATE</p> <hr/> <p>CARRIER NO.</p> <hr/> <p>MATERIAL</p>   | <p>18.04.2025</p> <p>HR58D 2703</p> <p>WASTE</p>  | <p>S.No.</p> <hr/> <p>VEH. TYPE</p> <hr/> <p>TIME</p> | <p>011983</p> <p>TROLLA</p>  |
|  <p>GROSS WT.</p> <hr/>  <p>TARE WT.</p> <hr/>  <p>NET WT.</p>              | <p>57395 Kg      18.04.25, 12:53</p> <p>16345 Kg M      18.04.25, 12:53</p> <p>41050 Kg</p>   |   | <p>Our Motto : 1. Accuracy<br/>2. Customer Satisfaction<br/>3. Quick Service</p> |
| <p><b>TERMS</b></p> <p>1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br/>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br/>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br/>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br/>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.</p> | <p>Cash</p> <p>₹</p> <p>OUT</p> <p><b>CHARGE</b></p>  |   | <p>Operator Signature</p>  |

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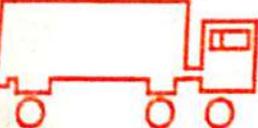
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Nikita Print DELHI # 9810655549

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|  |   |  |
|--|---|--|
| <b>CAPACITY</b><br><br><b>100</b><br><b>TON</b> | <h1 style="color: red;">JAI LAXMI DHARAM KANTA</h1> <p>Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/>         (Fully Computerised Dharam Kanta)</p> | <b>SERVICE</b><br><br><b>24</b><br><b>HOURS</b> |
|--|---|--|

|                    |            |                  |        |
|--------------------|------------|------------------|--------|
| <b>DATE</b>        | 18.04.2025 | <b>S.No.</b>     | 011975 |
| <b>CARRIER NO.</b> | HR58D 1392 | <b>VEH. TYPE</b> |        |
| <b>MATERIAL</b>    | WASTE      | <b>TIME</b>      | TROLLA |

|   |          |                 |
|---|----------|-----------------|
| <br><b>GROSS WT.</b> | 56735 Kg | 18.04.25, 10:48 |
| <br><b>TARE WT.</b> | 16740 Kg | 18.04.25, 10:14 |
| <br><b>NET WT.</b> | 39995 Kg |                 |

Our Motto : 1. Accuracy  
 2. Customer Satisfaction  
 3. Quick Service

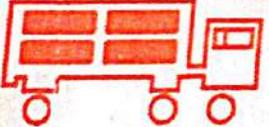
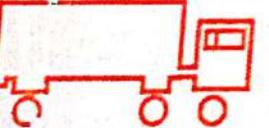
- TERMS**
1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.
  2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.
  3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.
  4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.
  5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY.

**CHARGE**      Cash      ₹  
 OUT      @ / —

Operator Signature

Nikita Print DELHI # 9810655549

बेटी बचाओ - बेटी पढ़ाओ

|   |  |   |  |  |  |
|---|--|---|--|--|--|
| <b>CAPACITY</b><br><br><b>100 TON</b>  |  | <h1 style="text-align: center;">JAI LAXMI DHARAM KANTA</h1> <p style="text-align: center;">Gohana Road, Vill. Mehrana, PANIPAT (HARYANA) M.: 94161-77113<br/> (Fully Computerised Dharam Kanta)</p> |  | <b>SERVICE</b><br><br><b>24 HOURS</b> |  |
| <b>DATE</b><br>_____  |  | <b>S.No.</b><br>_____   |  | _____  |  |
| <b>CARRIER NO.</b><br>_____   |  | <b>VEH. TYPE</b><br>_____   |  | _____  |  |
| <b>MATERIAL</b><br>_____  |  | <b>TIME</b><br>_____  |  | _____  |  |
|  <b>GROSS WT.</b>  |  | 57650 Kg  |  | 18.04.25.07:45   |  |
|  <b>TARE WT.</b>  |  | 16470 Kg  |  | 18.04.25.07:02   |  |
|  <b>NET WT.</b>  |  | 41180 Kg  |  |  |  |
| <b>TERMS</b>  |  | <b>CHARGE</b>   |  | <b>Operator Signature</b>  |  |
| 1. RECORD WILL NOT BE AVAILABLE AFTER 7 DAYS.<br>2. VEHICLE NO. 7 MATERIAL IS WRITTEN ACCORDING TO DRIVER.<br>3. ONCE THE VEHICLE REMOVED FROM PLATFORM WE ARE NOT RESPONSIBLE.<br>4. ALL DISPUTES ARE SUBJECT TO PANIPAT JURISDICTION ONLY.<br>5. "M" MANUALLY DECLARED BY THE DRIVER / PARTY. |  | Cash   |  |  |  |

//True Copy//

# Proof of Service

|  |  |   |                     |   |              |
|--|--|---|---------------------|---|--------------|
|   |  | <b>DTDC Express Limited</b><br>Regd. Office: No-3, Victoria Road<br>Bengaluru - 560047  |                     | <b>ORIGIN</b>   | <b>DEST.</b> |
|  |  | <b>POUCH NO.</b>  | <b>DATE</b> 22/4/25 |   |              |
| Consignment Note / Subject to Bengaluru Jurisdiction.  |  |   |                     | The consignment note is not a tax invoice. A tax invoice will be made available by DTDC or its channel partner, as the case may be, upon request. |              |
| Sender Name: _____ Ph: _____<br>Address: <b>Fox &amp; MONDAL LLP</b>   |  | Recipient's (Consignee) Name: <b>MR. ASHISH</b> Ph: _____<br>Company Name & Address: <b>S/O SATPAL</b><br><b>H. NO 370, UGRA KHEDI-19</b> |                     |   |              |
| State: _____ PIN Code: _____   |  | City: <b>PANIPAT (HR)</b> State: _____ PIN Code: <b>132104</b>  |                     |   |              |
| Consignment (✓) <input checked="" type="checkbox"/> Dox <input checked="" type="checkbox"/> Non-Dox <input type="checkbox"/>   |  | Total Num Pcs: <b>4</b>   |                     | Description of Content: <b>DOX</b>  |              |
| Actual Wt.: _____ kg<br>Volumetric Wt.: _____ kg<br>Chargeable Wt.: _____ kg   |  | Total Value of consignment for carriage / E-Way bill: ₹ _____   |                     |   |              |
| Enclosures _____   |  | Type of consignment (✓) <input checked="" type="checkbox"/> Commercial <input type="checkbox"/> Non Commercial                            |                     | Value Added Services <input type="checkbox"/> Not Available   |              |
| CN Expiry Date: _____  |  | Mode (✓) <input checked="" type="checkbox"/> Surface <input type="checkbox"/> Air Cargo <input type="checkbox"/> Express                  |                     |   |              |
| I declare that this consignment does not contain personal mail, cash, jewellery, illegal drugs, any prohibited commodities which can cause damage to goods while transporting. |  | 9 Charges Amount(₹)<br>a) Tariff (incl. Of FSC + Taxes)<br>b) Risk Surcharge<br>c) Total amount (a+b)                                     |                     | 8 Consignment Number: <b>754598842</b>  |              |
| Mode of Payment: Cash <input type="checkbox"/> Card <input type="checkbox"/> Wallet <input type="checkbox"/>   |  | 11 Booking Branch / Franchisee Code   |                     | 12 Risk Surcharge   |              |
| I have read and understood terms & conditions printed overleaf of this form and I agree to the same.   |  | Courier Signature _____   |                     | Owner _____<br>Carrier _____  |              |
| www.dtdc.in    customersupport@dtdc.com    +91-9606 911 811  |  | SENDER COPY   |                     | Jan. 2024   |              |

